

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE AT CHENNAI
O.A.NO. 199 OF 2025

Mr. Vivek Kumar

.....Applicant.

-V-

The Tamil Nadu Electricity Board (TANGEDCO)
& 3 Others

.....Respondents.

INDEX

S.No.	DATE	DESCRIPTION	PAGE NO.
1.	25.10.2025	Reply filed by the Respondent 1.	1 - 4
2.	09.02.2012	Power of Attorney executed by the Chairman in favour of SE, TANGEDCO.	5,6
3.	14.11.2018	Minutes of Grama Sabha requesting for Pudukadai Substation	7 - 13A *
4.	2019 - 2022	Correspondance between Respondent 2 and the officials of TANGEDCO for the allotment and purchase of land for Pudukadai Substation	14 - 28
5.	05.05.2023	Approval for the establishment of Pudukadai Substation	29 - 30
6.	06.06.2024	Letter intimating payment made in respect of allotment of land for Pudukadai Substation	31 - 33
7.	24.06.2024	Order passed by Respondent 2 to enter and to take possession of the allotted land for Pudukadai Substation	34 - 41
8.	12.09.2025	GO 238 for cutting the Palm trees to get the approval from Respondent 2	H2, 42A, H2B Y
9.	11.10.2025	Resolution made by the Grama Sabha to initiate steps to erect the Pudukadai Substation.	43 - 64A *

Dated at Chennai this the 25th day of October 2025.

COUNSEL FOR THE RESPONDENT 1.

S. T. RAJA,
Ms. No. 1192/1999
Standing Counsel for
(TNPDC) (TNPGL) (TNGECL)
1, Goomes Street, Chennai-1.
Email: omsairamedvocate@gmail.com
Cell: 94440 27720

1

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
SOUTHERN ZONE AT CHENNAI
O.A.No.199 OF 2025**

Mr.Vivek Kumar,
S/O.Mr.Venu,
No.2, Mariyamman kovil street,
Vadapuramkeezhpathi, Singiri kovil Post,
Cuddalore - 605007 Tamilnadu.
Mobile: 79040 21520

... Applicant in O.A.No.199 of 2025

-Versus-

1. The Tamilnadu Electricity Board(TANGEDCO),
Represented by its Chairman,
144, Anna Salai, Chennai - 600 002.
Email: cpro@tnebnnet.org and cgrfchnn@tnebnnet.org
Phone No. 044 - 28521833
2. The District Collector,
District Collectorate ,
Cuddalore District, Tamilnadu - 607 001
Email : collrcud@nic.in
Phone No. 04142 - 230652
3. The District Revenue Officer,
District Collectorate,
Cuddalore District,
Tamilnadu - 607 001, Email: dro tncud@nic.in
Phone No. 04142 - 230651
4. The District Environmental Engineer,
Tamilnadu Pollution Control Board,
Plot No. A - 3, SIPCOT Industrial Complex,
Kudikadu, Cuddalore - 607 005,
Tamilnadu
Email: deecud@tnpdcl@tnpcb.gov.in
Phone No. 04142 - 239896

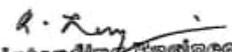
... Respondents in O.A.No.199 of 2025

COMMON REPLY FIELD BY THE RESPONDENT- 1

I, R.Jayanthi, daughter of S.K.Rathinam, Hindu, aged about 57 years,
Superintending Engineer, TANGEDCO, Cuddalore - 4, do hereby solemnly
affirm and sincerely states as follows:-

R. Jayanthi
Superintending Engineer,
Cuddalore Electricity Division Circle,
TNPDC / Cuddalore / Cuddalore

1. I am authorized to represent on behalf of the 1st respondent vide Power of attorney dated 09.02.2012 and also presently working as Superintending Engineer, Cuddalore Electricity Distribution Circle and hence I am well acquainted with the facts and circumstances of the case.
2. At outset I deny para no.1 to 5 of the application filed by the applicant are misleading and except those that are specifically admitted herein and applicant is put to strict proof of the each and every allegation. Further, present petition is hit by law of limitation project was sanctioned vide proceedings No:62, dated:05.05.2023. whereas application filed after much delay beyond the period stipulated under the Act.
3. I had read petition filed by petitioner who had raised objection for removing 95 numbers Palmyra trees in the land allocated for new substation in Pudukadai area for the welfare of public in 15 villages near sea shore.
4. I am advised to submit that for the purpose of erecting sub station to meet demands of residents of 15 villages proposal were made and got sanctioned. Recently, G.O Nos238 dated 12/09/2025 was passed in this regard and it was directed to plant Palmyra 10 trees for removal 1 tree in the road side is under follow up action.
5. I am advised to submit that petitioner stated land available in the opposite side was allocated for community centre and House construction for Irrular People. Present allotment is more suitable for erection of sub station which would benefit petitioner as well.
6. I am advised to submit frequent power cut and voltage drops for people of Villages namely Pudukadai, vadapuramkeelpathy, Kilingikuppam, Pudukuppam, Santhikuppam, Irusampalayam, Keelkumaramangalam, Melaligipattu, Keelalingipattu, Madalapattu, Periyakattupalayam, and sea shore villages namely sivanarpuram, Nallavadu will be solved by


Superintending Engineer,
Cuddalore Electricity Distribution Circle,
TNPDC / Casar Hills / Cuddalore

this Pudukadai Sub-Station by them and after due consideration proposal for sub station sanctioned and it will be beneficial for the above said villages and it will solve voltage drops and Power restoration at earliest. For the above villages supply were given from 110/22KV Nallathur Sub Station namely 22KV Pudukadai and 22KV Keelkumaramangalam feeders with route length of 46Kms each. So during heavy wind, rain and during break down rectification work will take more hours to restore. Thereby Public are facing severe hardship during rainy season. In order the solve the above defects those defects. Present Sub station proposed at location Pudukadai is essential.

7. I further submit that nearby Anugraha satellite Township having 1000 houses and sea shore villages having services 9240 nos facing difficulties in getting uninterrupted supply.
8. I submit that to satisfy the public of Cuddalore District and more particularly Pudukadai area people. Government Promboke land identified during year 2018 and during January 2022 permission obtained from District Collector and after paying land cost fixed by them, entre upon permit obtained for New SS erection work.
9. I am advised to submit that District Collector also given paper advertisement on 14/11/2018 seeking objection from Public. During public gathering in Vadapuramkeezhpathi village panchayath grama sabha RS.No.57, Thoppu promboke land discussed for erecting new substation and passed resolution no 7 and again in 22/06/2020 RS.No.57/3, 0.75.85 Hectares land for erecting sub-station in resolution 7 discussed and resolution completed.
10. I am further advised to submit that on 11/10/2025 special grama saba also villagers requested District Collector and TNPDC. Already New Pudukadai SS erecting included in State Assembly Announcement No.18/2021- 2022. Administrative approval obtained vide BP No. 62


Superintending Engineer,
Cuddalore Electricity Distribution Circle
TNPDC / Caper Hill / Cuddalore

Dt.05/05/2023. Now New Sub Station erection tender waiting in final stage.

- 11. I am advised to submit that to give quality, un - interrupted supply to 15 nos villages proposed sub station approval obtained. After undergoing several rounds of process at time installing the sub station for benefit of 15 villages petitioner is attempting put spokes on the project with malafide intention. As on date not even a single palm tree is removed.
- 12. I submit that apprehension of the petitioner is imaginary and present project is for public good and as per directions of the District collector we will abide to lay ratio of tree directed and therefore present petition is nothing but an abused of process of law and also delay benefits to 15 villages of sea shore area people who are suffering from voltage drops and frequent electricity failures.
- 13. I am advised to submit that instead of challenging the approval for the sub station granted on 2023 it self belatedly petitioner is filing this petition which is hit by law of limitation and the present petition has to be rejected only on this ground.
- 14. In view of above facts and circumstances it is therefore prayed that this prayed that this Hon'ble court may be pleased to dismiss the petition and thus render justice.

Solemnly affirmed at Cuddalore

This the day of 25th October 2025

And signed her name in my presence

A. Remy
 Superintending Engineer,
 Cuddalore Electricity Distribution Circle
 TNPDC / Capper Hills / Cuddalore

Advocate - Cuddalore

Before me,
[Signature] (MS 8223/23)
 NO. 157, Krishna Nagar
 Madichur, Chennai.
 Advocate, Chennai.

A. Remy
 RESPONDENT
 Superintending Engineer,
 Cuddalore Electricity Distribution Circle
 TNPDC / Capper Hills / Cuddalore

5

भारतीय गैर न्यायिक

एक सौ रुपये

Rs. 100

₹. 100

ONE HUNDRED RUPEES



सत्यमेव जयते

भारत INDIA
INDIA NON JUDICIAL

UDIT 6 तमिलनाडु TAMILNADU

AC 051012

51020
5 DEC 2011

Chairman cum Managing Director / TANGEDCO

TNEB Ltd. and Chairman / TANGEDCO

POWER OF ATTORNEY

SATHISH KUMAR
STAMP VENDOR
LIC. No: 71070/09/0
Duplicator, Chennai-600 002

KNOW ALL MEN BY THESE PRESENTS that BY THIS POWER OF ATTORNEY, the Tamil Nadu Generation and Distribution Corporation, a Corporation wholly owned by the Government of Tamil Nadu and incorporated under Companies Act, 1956. a subsidiary of the TNEB Ltd., having its registered office at 144, Anna Salai, Chennai-2 (hereinafter called 'TANGEDCO which expression includes its successors and permitted assigns') hereby appoints as its attorney the Superintending Engineer / Cuddalore Electricity Distribution Circle / Cuddalore, to do any of the acts or things hereinafter mentioned, that is to say :

1. to appear and act in all the Courts, Civil, Revenue, Labour, Criminal, whether Original or Appellate side, and in all

Tribunals / Commissions / Fora and to sign Vakalat in such proceedings on behalf of the TANGEDCO, the Chairman cum Managing Director,

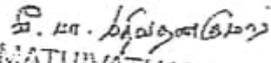
- 2. to sign and verify ~~plaints / written statements~~, affidavits/ counter affidavits/counter statements, petitions, Memorandum of Appeals in such cases and to file them in such Courts or Tribunals or Commissions or Fora; and
- 3. to do any act that may be necessary and incidental for the above mentioned purpose.

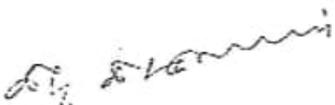
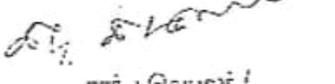
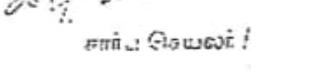
AND THE TANGEDCO hereby agrees that all acts, deeds and things lawfully done by its attorney, namely, the Superintending Engineer / Cuddalore Electricity Distribution Circle / Cuddalore, shall be construed as acts, deeds and things done by the TANGEDCO and the TANGEDCO hereby undertakes to ratify and confirm all and whatsoever that the TANGEDCO's said attorney shall lawfully do or cause to be done for the TANGEDCO by virtue of the power hereby given.

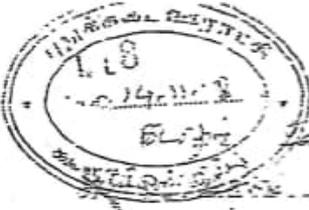
IN WITNESS WHEREOF, I, RAJEEV RANJAN, acting for and on behalf of the TANGEDCO signed this deed on this 9th day of February, 2012.


 RAJEEV RANJAN, I.A.S.,
 CHAIRMAN & MANAGING DIRECTOR
 TANGEDCO & TSED LTD.,
 AND CHAIRMAN / TANTANGECO
 No.144, ANNA SALAI, CHENNAI - 2.

In the presence of
WITNESSES

1. 
 V.P. MATHIVATHANAKUMAR,
 M.A., B.L., P.S.D.
 TANGEDCO & TSED LTD.,
 144, Anna Salai, Chennai - 2.

2. 





ಶಿಕ್ಷಣ ಕೃಷಿ ಸಂಸ್ಥೆ, ಬೆಂಗಳೂರು :-

ಶಿಕ್ಷಣ ಕೃಷಿ ಸಂಸ್ಥೆ, ಬೆಂಗಳೂರು ಹೈದರಾಬಾದ್ ಶಾಖೆಯಲ್ಲಿ 14.11.18 ರಂದು 2-00 ಕಾರ್ಡ್ ಶಿಕ್ಷಣ ಕೃಷಿ ಸಂಸ್ಥೆ ಹೆಸರಿನಲ್ಲಿ (ಸಂಸ್ಥೆ) ಕೃಷಿ ವಿಭಾಗದ ಕೆಲವು ವಿಷಯಗಳನ್ನು ಕುರಿತು ಮಾಹಿತಿ ನೀಡುವ ಕಾರ್ಯಕ್ರಮವನ್ನು ಆಯೋಜಿಸಿ ಕಾರ್ಯಕ್ರಮವನ್ನು ನಡೆಸಲಾಗುವುದು.

ಅಧ್ಯಯನ ವಿಷಯ : 1

ಶಿಕ್ಷಣ ಕೃಷಿ ಸಂಸ್ಥೆ, ಬೆಂಗಳೂರು ಹೈದರಾಬಾದ್ ಶಾಖೆಯಲ್ಲಿ ಕೃಷಿ ವಿಭಾಗದ ಕೆಲವು ವಿಷಯಗಳನ್ನು ಕುರಿತು ಮಾಹಿತಿ ನೀಡುವ ಕಾರ್ಯಕ್ರಮವನ್ನು ಆಯೋಜಿಸಿ ಕಾರ್ಯಕ್ರಮವನ್ನು ನಡೆಸಲಾಗುವುದು.

ಅಧ್ಯಯನ ವಿಷಯ : 2

ಶಿಕ್ಷಣ ಕೃಷಿ ಸಂಸ್ಥೆ, ಬೆಂಗಳೂರು ಹೈದರಾಬಾದ್ ಶಾಖೆಯಲ್ಲಿ ಕೃಷಿ ವಿಭಾಗದ ಕೆಲವು ವಿಷಯಗಳನ್ನು ಕುರಿತು ಮಾಹಿತಿ ನೀಡುವ ಕಾರ್ಯಕ್ರಮವನ್ನು ಆಯೋಜಿಸಿ ಕಾರ್ಯಕ್ರಮವನ್ನು ನಡೆಸಲಾಗುವುದು.

ಅಧ್ಯಯನ ವಿಷಯ : 3

ಶಿಕ್ಷಣ ಕೃಷಿ ಸಂಸ್ಥೆ, ಬೆಂಗಳೂರು ಹೈದರಾಬಾದ್ ಶಾಖೆಯಲ್ಲಿ ಕೃಷಿ ವಿಭಾಗದ ಕೆಲವು ವಿಷಯಗಳನ್ನು ಕುರಿತು ಮಾಹಿತಿ ನೀಡುವ ಕಾರ್ಯಕ್ರಮವನ್ನು ಆಯೋಜಿಸಿ ಕಾರ್ಯಕ್ರಮವನ್ನು ನಡೆಸಲಾಗುವುದು.

ಅಧ್ಯಯನ ವಿಷಯ : 4

ಶಿಕ್ಷಣ ಕೃಷಿ ಸಂಸ್ಥೆ, ಬೆಂಗಳೂರು ಹೈದರಾಬಾದ್ ಶಾಖೆಯಲ್ಲಿ 14.11.2018 ರಂದು ಕೃಷಿ ವಿಭಾಗದ ಕೆಲವು ವಿಷಯಗಳನ್ನು ಕುರಿತು ಮಾಹಿತಿ ನೀಡುವ ಕಾರ್ಯಕ್ರಮವನ್ನು ಆಯೋಜಿಸಿ ಕಾರ್ಯಕ್ರಮವನ್ನು ನಡೆಸಲಾಗುವುದು.

ಅಧ್ಯಯನ ವಿಷಯ : 5

ಶಿಕ್ಷಣ ಕೃಷಿ ಸಂಸ್ಥೆ, ಬೆಂಗಳೂರು ಹೈದರಾಬಾದ್ ಶಾಖೆಯಲ್ಲಿ ಕೃಷಿ ವಿಭಾಗದ ಕೆಲವು ವಿಷಯಗಳನ್ನು ಕುರಿತು ಮಾಹಿತಿ ನೀಡುವ ಕಾರ್ಯಕ್ರಮವನ್ನು ಆಯೋಜಿಸಿ ಕಾರ್ಯಕ್ರಮವನ್ನು ನಡೆಸಲಾಗುವುದು.

Special Grama Sabha Meeting :-

A Special Grama Sabha Meeting was held on 14.11.2018 at 2:00 PM at the Panchayat Office campus in Pudhukadai Panchayat, Cuddalore Panchayat Union. The meeting was chaired by the special officer of Pudhukadai Panchayat, Mrs. N. Sakthi , and the following resolutions were passed:

Subject No.1:

The resolution regarding the works to be implemented across all departments in connection with the Grama Panchayat Development Plan (GPDP) in Pudhukadai Panchayat, Cuddalore Panchayat Union, was described and resolution passed.

Subject No.2:

A Grama Sabha resolution is passed to integrate the Anna Marumalarchi Scheme Library operating in Pudhukadai Panchayat, Cuddalore Panchayat Union, with the Cuddalore District Library for implementation.

Subject No.3 :

A Grama Sabha resolution is passed to repair the damaged Anganwadi Center in Pudhukadai village, Pudhukadai Panchayat and to construct a new Anganwadi Center building.

Subject No.4 :

At the Grama Sabha meeting held on 14.11.2018 in Pudhukadai Panchayat concerning the Village Development Plan, Assistant Horticulture Officer, Mr. P. Velu, extensively explained and discussed the benefits of horticulture, and a resolution was passed.

Subject No.5:

In the Pudhukadai Panchayat Grama Sabha, on behalf of the Education Department,

Pudhukadai Arul extensively explained and discussed the important features of the Education Department, and a resolution was passed.

Subject No.6 :

In the Grama Sabha concerning the Village Development Plan in Pudhukadai Panchayat, the following works were selected and resolutions were passed.

Subject No.7 :

Regarding the discussion and approval in the Gram Sabha to establish a Sub-Station by the Tamil Nadu Electricity Board in the Grove Poramboke land at Survey No. 57, in Vadapuram Keelpathy Village, Pudhukadai Panchayat, Cuddalore Panchayat Union, a resolution was passed.



ಪರಿಶಿಷ್ಟ ಪಂಗಡಗಳಿಗೆ

ಪರಿಶಿಷ್ಟ

ಪರಿಶಿಷ್ಟ : 7

ಪರಿಶಿಷ್ಟ ಪಂಗಡಗಳಿಗೆ ಶಿಕ್ಷಣದ ಅಭಿವೃದ್ಧಿಗಾಗಿ ಹಾಗೂ ಸಾಮಾಜಿಕ ಮತ್ತು ಆರ್ಥಿಕ ಸುಸ್ಥಿತಿಗಳನ್ನು ಸುಧಾರಿಸಲು ಸರ್ಕಾರದ ಅಭಿವೃದ್ಧಿ ಯೋಜನೆಗಳಡಿ ಈ ಪರಿಶಿಷ್ಟ ಪಂಗಡಗಳಿಗೆ ಸರ್ಕಾರದ ಅನುಕೂಲತೆಗಳನ್ನು ಒದಗಿಸುವುದಾಗಿ ತಿಳಿಸಲಾಗಿದೆ.

[Handwritten Signature]
14/11/15

ಪ್ರಾ. ಅಭಿವೃದ್ಧಿ/ಬ.ವ.ಅಭಿವೃದ್ಧಿ (ಸಿ.ಆರ್.)
ಪುತ್ತೂರು ಜಿಲ್ಲಾಧಿಕಾರಿ

/ ಸೀಮಾ ಹೆಚ್ /

[Handwritten Signature]
18/12/18

Block Development Officer
(Village Panchayats)
Panchayat Union, Cuddalore.

Resolution passed.

Subject :6

Subject :7

Regarding the discussion and approval in the Gram Sabha to establish a Sub-Station by the Tamil Nadu Electricity Board in the Grove Poramboke land at Survey No. 57, in Vadapuram Keelpathi Village, Pudhukadai Panchayat, Cuddalore Panchayat Union, a resolution was passed.

Special Officer/V.W.Officer
Pudhukadai Panchayat

True Copy

Block Development Officer,
(Village Panchayats)
Panchayat Union Cuddalore

P. Sukumar	-	Salesperson
V. Velathurai	-	Assistant Horticulure Officer
K. Tamilselvan	-	Commercial Assistant
Shanmuga Sundaram	-	District Library
R.M. Shanmugam	-	Social Worker
V. Sundara Murthi	-	Social Worker
S. Rajkumar	-	Former Panchayat Member
Baluswamy	-	Horticulure Department
Thilagam	-	District Social Welfare Department
N. Rajamani	-	Highways Department
K. Vasantha	-	Pudhukadai AWW
R. Chitra	-	Pudhukadai AWW
M. Govindammal	-	Vadapuram Keelpathy AWW
R. Sudhakaran	-	Teacher

R. Bhuvanewari

S. Sumathi
S. Anitha
S. Sudha
S. Shanmalar
Selliyammal

புறநாடு

S. Sathya

S. Sathya

D. Sathya

R. Rani

வள்ளி

N. Sathya

P. Sathya

E. Sathya

K. Sathya

B. Sathya



செல்

K. Palmarathiy

S. Sathya



வள்ளி

N. Sathya

ரத்த



செல்

செல்

A. Sathya

S. Sathya

D. Sathya

செல்

0

செல்

J. Sathya

செல்

செல்



செல்

Bhuvaneshwari
Sumathi ,
S. Sumathi
B. Sumathi
R. Rani
Valli
N. Jayalakshmi
P. Andal
P. Batchaiyammal
K. Santhi
B. Selvi
Renu
K. Padmavathi
S. Vasanthi
Lakshmi
N. Vedavalli
Radha
Krishnaveni
Sarasu
A. Kalyani
S. Naga Lakshmi
D. Yasodhai
Vasantha
Janagam
Sakunthala

2011



சென்னை

புத்தக அலுவலகம்

புத்தக அலுவலகம்

1. சிவசுந்தரி

2. சிவசுந்தரி

3. சிவசுந்தரி

4. சிவசுந்தரி

சென்னை

Susheela
Mangaiyarkarasi
Kasthuri
Batchaiyammal
Rajaram

2

14

செய்தல்கள்

திரு. வெ. அன்புச்செல்வன், இ.ஆ.ப.,
மாவட்ட ஆட்சித்தலைவர்,
கடலூர்.

பெறுநர்
மேற்பாளையம்/கோடுநிலைகள்,
தமிழ்நாடு மின் உற்பத்தி (ல)
பதிர்மானக் கழகம்,
கேபர் மலை, கடலூர்-2019

28125

க.க.வி2/3087/2018 நாள்: 09.07.2019

அய்யா,

கோடுகள்:

நில உரிமை மாற்றம் - கடலூர் வட்டம் - வடபுறம் கீழ்பாதி கிராமம் - புல எண் 57/1 - 2.317 ஹெக்டேர் அரசு தோப்பு புறம்போக்கு நிலத்தில் 110/22 K.V துணை மின் நிலையம் அமைக்க நில உரிமை மாற்றம் செய்யக் கோரியது - மேற்பொழிவு வரப்பெற்றது - மேல் விவரம் க்கேடுதல் - தொடர்பாக

பார்வை:

- முதன்மை பொறியாளர், (CEDC), தமிழ்நாடு மின் உற்பத்தி மற்றும் பதிர்மான கழகம், கடலூர் அவர்களின் கடிதம் SE/CEDC/CUD/AEE/CIVIL/F.LA-Pudukadai 110/22 D.601/18, நாள்:27.01.2018.
- கடலூர் சார் ஆட்சியரின் கடித எண். அ7/3161/2018, நாள்:10.07.2018.
- மாவட்ட வருவாய் அலுவலரின் புலத்தணிக்கை குறிப்பு நாள்:07.06.2019.

060
6/7/19

கடலூர் மாவட்டம் மற்றும் வட்டம், வடபுறம் கீழ்பாதி கிராமம், அரசு தோப்பு புறம்போக்கு புல எண் 57/1-ல் 2.31.7 ஹெக்டேர் அரசு தோப்பு புறம்போக்கு நிலத்தில் 110/22 K.V துணை மின் நிலையம் அமைக்க நில உரிமை மாற்றம் செய்யக்கோரியது தொடர்பாக மேற்படி புலத்தினை மாவட்ட வருவாய் அலுவலர் அவர்களால் புலத்தணிக்கை மேற்கொள்ளப்பட்டது. அதன்படி பார்வை 3-ல் காணும் குறிப்பில் கீழ்க்கண்ட மேல்விவரங்களை பெற்றிட அறிவுறுத்தப்பட்டுள்ளது.

- மேற்படி துணை மின் நிலையம் அமைக்க 5.00 ஏக்கர் நிலம் தேவைப்படுவதற்கான காரணத்தையும், இத்துணை மின் நிலையம் அமைக்க குறைந்தபட்ச நிலத்தேவை எவ்வளவு என்பதையும் தெரிவிக்க கோரப்படுகிறது.
- மேற்படி துணை மின் நிலையம் அமைக்க தீர்மான அனுமதி பெறப்பட்டுள்ளதா? அவ்வாறு பெறப்பட்டிருப்பின் அதன் நகலினை இணைத்தனுப்ப கோரப்படுகிறது.

இந்நேரவு தொடர்பாக உரிய மேல்நிலை வகைகளை எடுக்கும்பொருட்டு, மேற்படி விவரங்களை உடன் இவ்வலுவலகத்திற்கு அனுப்பி வைக்குமாறு கேட்டுக்கொள்கிறேன்.

ஞம்./எஸ். பரிமளம்,
மாவட்ட ஆட்சியருக்காக,
கடலூர்.

/உ.ந.உ.ப./

கணமைய சிவசுப்பிரமணியன்

9/7/19

Handwritten notes on the left margin including 'AN Comy', 'AEE/USA', 'W.C.', 'ABE', and '16/7/19'.

From
Mr. V. Anbuselvan I.A.S
District Collector,
Cuddalore

To
Superintending Engineer
Tamilnadu Generation and Distribution
Corporation
Kaipeer Malai, Cuddalore - 4.

Ref. No.: Na. Ka. V2/3087/2018 Date: 09.07.2019

Sir,

Subject: Land right transfer - Cuddalore Taluk - Vada-Puram Keezh Paathi village - Request for land right transfer to establish a **110/22 kV Sub-Station** on 2.31.7 Hectares of **Government Grove Poramboke land** in Survey No. 57/1 - Proposal received - Seeking further details - Regarding.

References :

1. Letter from the Principal Engineer (CEDC), Tamil Nadu Generation and Distribution Corporation, Cuddalore, **SE/CEDC/AEE/CIVIL/F.LA-pudukadai 110/22 KVSSD.601/18**, dated:27.01.2018.
2. Letter No. **A7/3161/2018** from the Sub-Collector, Cuddalore, dated: 10.07.2018.
3. Spot Inspection Report of the District Revenue Officer, dated: 07.06.2019. Regarding the request for the transfer of land rights to establish a **110/22 K.V Sub-Station** on **2.31.7 Hectares** of Government Grove Poramboke land in **Survey No. 57/1** in Vada-Puram Keezh Paathi village, Cuddalore District and Taluk, the District Revenue Officer conducted a **spot inspection** of the said place. Accordingly, the note mentioned in Reference 3 instructs to obtain the following further details.
4. It is requested to specify the reason why 5.00 acres of land is required for establishing the said Sub-Station, and what the minimum land requirement is for this Sub-Station.
5. Has Administrative Sanction been obtained for the establishment of the said Sub-Station? If so, it is requested to attach a copy of the same and send it.

In order to take appropriate further action regarding this case, I request you to immediately send the above details to this office.

Sd/- S. Parimalam

For the District Collector,
Cuddalore

/ True Copy Attested /

Head Assistant

Scheme Report

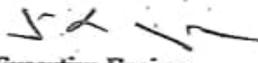
The land acquisition for establishment of new 110 / 22 KV Pudukadai Sub-Station in Pudukadai village has been proposed based on the reasons furnished below.

1. The loads of Pudukadai O&M Section and Rural / Manjakuppam O&M section were fed by 110 / 22 KV Nallathur Sub-Station respectively through two feeders namely 22 KV Pudukadai and Keezhkumaramangalam feeders.
2. The above feeders consist of 1 No HT SC & 10 Nos LTCT services and loads of nearly 25 villages of above section and in which in Rural / Manjakuppam section the Anugraha satellite city in Kattupalayam village located in the ECR main road, more than 500 residences mostly resident by VIP's were fed by 22 KV Keezhkumaramangalam feeder.
3. The existing 22 KV line from 110 / 22 KV Nallathur Sub-Station runs for a distance more than 20 Kms, through entire rural areas with nearly 18 AB Switches in between.
4. The voltage regulation of these 22 KV feeders is also more than 8%.
5. Hence, these are very lengthy 22 KV feeders, this oftenly occurs HT break down, sometimes during heavy rainy period it also causes delay in restoring supply which results to much dissatisfaction at consumer end.
6. Also there is a massive load growth in the tail end areas of these feeders which is very near to Pondicherry State.

Therefore it is very very essential to establish a New 110 / 22 KV Sub-Station at the load centre. Hence, a Govt. Land has been chosen in Thavalakuppam to Madukarai Main Road to establish the New 110 / 22 KV Sub-Station at Pudukadai village inorder to overcome all the above difficulties. Also line loss will be reduced to a low consistent level.

Hence the above land acquisition proposal for establishment of 110 / 22 KV Pudukadai Sub-Station is submitted herewith for favour of further action for earlier land acquisition please.


 ASSISTANT EXECUTIVE ENGINEER
 TOWN/NORTH/TANGEDCO.
 CUDDALORE 607 001


 Executive Engineer,
 O&M / Cuddalore.

16

FORMAT . I

Form for Requisition for Acquisition of land for 110/22KV Pudukadai Sub Station at Pudukadai village in Cuddalore Taluk of Cuddalore district)

1. District : Cuddalore
2. (a). Taluk : Cuddalore
- (b). Municipality : Nil
- (c). Panchayat : Pudukadai
3. Village : Vadapuram keelpathi
4. Survey field : Vadapuram keelpathi, Village SF. 57/3
5. Extent of land to be acquired : 0.7585 Hectare(1.8 acres)
6. Purpose for which land acquired : For establishment of New 110/22KV Pudukadai Substation
7. Boundaries for Total Area : SF. No. 57
 - North : Arumugam land
 - South : Pudukadai graveyard land
 - West : Ezhil Raja land
 - East : Rajasankar land
8. Boundaries for Total Area : SF. No. 57
 - North : Arumugam land
 - South : Pudukadai graveyard land
 - West : Ezhil Raja land
 - East : Rajasankar land
9. Name of the owner : Govt. Thoppu Poromboke
10. Name and Designation of the Officer deputed for Joint Inspection : 1. Er.S.Sathiyarayanan B.E.
Superintending Engineer/CEDC/ Cuddalore
2. Er. R. Venkateswaran B.E
Executive Engineer/O&M/ Cuddalore
3. Er.S. GuhaRamachandiran B.E
Assistant Executive Engineer/ Town/ North/ Cuddalore
4. Er. D. Divyalakshmi M.Tech
Assistant Engineer/ O&M/ Pudukadai
11. Approximate cost of the land : As per Market rate
12. Demarcation : Subject to approval by competent authority
13. Plan : Field Map enclosed
14. Objection : Nil
15. Funds : —
16. Remarks : Proposal of Land acquisition with area of 0.7585 Hectare

FORMAT . II

Abstract of Land Acquisition Manual III

- | | |
|---|---|
| 1. Name of the Village | : Vadapuram keelpathi |
| 2. Name of the Panchayat | : Pudukadai |
| 3. Taluk | : Cuddalore |
| 4. District | : Cuddalore |
| 5. Survey No | : Vadapuram keelpathi, Village SF. 57/3 |
| 5. Extent required | : 0.7585 Hectare (1.8 acres) |
| 6. Purpose for which land acquired | : For establishment of New 110/22KV Pudukadai Substation |
| 7. Boundaries for Total Area | : SF. No. 57 |
| North | : Arumugam land |
| South | : Pudukadai graveyard land |
| West | : Ezhil Raja land |
| East | : Rajasankar land |
| 8. Boundaries for Total Area | : SF. No. 57 |
| North | : Arumugam land |
| South | : Pudukadai graveyard land |
| West | : Ezhil Raja land |
| East | : Rajasankar land |
| 9. Name and Designation of the Officer deputed for Joint Inspection | : 1. Er.S.Sathiyarayanan B.E.
Superintending Engineer/CEDC/ Cuddalore |
| | : 2. Er. R. Venkateswaran B.E.
Executive Engineer/O&M/ Cuddalore |
| | : 3. Er.S. GuhaRamachandiran B.E.
Assistant Executive Engineer/ Town/ North/ Cuddalore |
| | : 4. Er. D. Divyalakshmi M.Tech
Assistant Engineer/ O&M/ Pudukadai |

Certificate

1. Demarcation
2. Plan
3. Objection
4. Entry on land
5. Funds
6. Remarks

: Subject to approval by competent authority
: Approximate measurement is furnished
: Nil
: To be entered
: The provision to be made in the budget for cost of land
: Proposal of Land acquisition with area of 0.7585 Hectare

FORMAT III

Sl. No	Village Name and SF No	Survey No/ Sub Division	Extent to be acquired Patta /Poromboke in acre	Total Extent of land in Hectares	Total acre
1	Vadapuram keelpathi, SF No 57	SF. 57/3	0.7585 Hectare (1.8 acres)	3.67 Hectares	5.72 acres

FORMAT IV

District	Village Name and SF No	Description of land Wet or dry Poromboke Number of Patta etc.	Survey No Sub Division	Name of the owner of Registration	Name of Boundaries
Cuddalore	Vadapuram keelpathi, SF No 57	Dry / Govt. Thoppu Poromboke	SF. 57/3	Govt. Thoppu Poromboke	North: Arumugam land South: Pudukadai graveyard land West: Ezhil Raja land East : Rajasankar land

June - 2020

In the Pudukkadai Panchayat of the Union, a Grama Sabha meeting was held on 22.06.2020 under the leadership of Pudukkadai Panchayat President Thiru G. Kanagaraj. The meeting was conducted in the Panchayat Office. In this general meeting, the following resolutions were discussed and decided:

Item: 5

In the Pudukkadai Panchayat under Cuddalore Panchayat Union, in the northern lower area of Pudukkadai, Survey Nos. 57 and 57/2 contain the public cremation platform and cement road located in the Thoppu poramboke (government land). As National Highway 45 A is going to be constructed through this area, it has been decided that the existing cremation platforms and cement road situated in the above-mentioned survey numbers should be removed and newly constructed at a nearby suitable location. The compensation amount for the above construction work shall be assessed and determined at Account No. 1-K No. 12220100009681, and a resolution regarding this has been passed.

Signatures of Ward Members

Item: 6

In the Pudukkadai village area belonging to Pudukkadai Panchayat under Cuddalore Panchayat Union, the public cremation platform and cement road located in Survey Nos. 55/1 and 55/14, which are classified as burial/cremation ground poramboke, have been constructed and used for the benefit of the general public by the Pudukkadai Panchayat. In this location, for the Villupuram-Pudukkottai-Nagapattinam Section of National Highway 45 A, land has been acquired for the Pudukkadai expansion works.

Since these structures are going to be demolished, the Assistant Executive Engineer of the National Highways Department has assessed the compensation value for them. It has been resolved that this amount shall be provided to Pudukkadai Panchayat under the General Fund, Account No. 1 (A/c No. 12220100009681).

The matter was discussed, and the resolution was passed.

Item: 7

In Pudukkadai Panchayat under Cuddalore Panchayat Union, in the northern lower area, in Survey No. 57/3, measuring 0.76.0 acres, permission for establishing a sub-electric station (sub-station) was discussed in the Panchayat meeting, and approval is to be granted regarding this.

Item: 7

Permission was granted, and the resolution was passed.

Signatures of Ward Members:

Vijaysanthi

Kalaiyarasi

Radha

Mani

Gauri

Selvarani

Certificate

Survey No.57 of Cuddalore Taluk, Vadapuram Keezpathi village is recorded as "Government Poramboke - Thoppu (grove)" in the village accounts, with an extent of 3.67.0 hectares. A portion in the middle of this land has already been acquired for the Villupuram to Nagapattinam National Highway. I hereby inform that the Electricity Board Department has requested permission to establish a sub-station in the remaining area situated on the eastern side of the National Highway land acquisition portion.

24

TANGEDCO

From : Er.P.Vengateswaran, B.E. Executive Engineer, O&M/Cuddalore - 607 001	To : The Superintending Engineer, Cuddalore Electricity Distribution Circle, Cuddalore - 607 004
--	---

Lr.No: EE/O&M/Cud/TA/F. SS/D.No: 84 /2021 dt.06.07.2021

Sir,

SUB: Electricity - Anugraha Township - Establishment of 110/22KV New Sub Station - Regarding.

Ref: E-Mail dated.12.06.2021 of Ponnusamy selvaraj addressed to Chairman / TANGEDCO.

The Anugraha Township is situated in Periyakattupalayam village, Mathalapattu Panchyat of Cuddalore district about 13 Kms from Cuddalore Town.

The 22 KV supply to the Anugraha Township is fed from 22 KV Keelkumaramangalam feeder of Nallathur 110 / 22 KV Substation. The distance from Nallathur 110 / 22 KV Substation is about 18 Kms. By caring maintenance the supply interruption was reduced nowadays.

A new 110 KV / 22 KV substation viz Pudukadai village was proposed and included in the revised 14th master plan. Identification of substation site is a difficult task as the township is located near the Union Territory of Pondicherry and land cost has been escalated to crores per acres. Already 2 sites were identified by revenue and dropped due to water logging.

Now 0.75 Hectares of land at Vadapuram keelpathy village, Pudukadai panchayat was indentified and the road approach to the site is being made ready in co-ordination with the village president. Once the road approach is finalized, the land alienation proposal will be submitted to the Government.

B. Vengateswaran
5/7/21
Executive Engineer,
O&M / Cuddalore

Copy to Assistant Executive Engineer/Town/North/Cuddalore for information to speed up the road approach work .

25

ந.க.அ/3/2817/2021
நாள்: 13.08.2021

05066 வருவாய் கோட்டாட்சியர், தருவாய்
கடலூர்

குறிப்பாணை

பொருள்: நில உரிமை மாற்றம் - கடலூர் மாவட்டம் - கடலூர் வட்டம், வடபுரம் கீழ்பாதி கிராம சர்வே எண்: 57/3 தோப்பு புறம்போக்கில் 0.7585 ஹெக்டேர் பரப்பில் துணை மின் நிலையம் அமைக்க தமிழ்நாடு மின் உற்பத்தி மற்றும் பகிர்மான கழகத்திற்கு நில உரிமை மாற்றம் செய்து தரக்கோரியது - முன்மொழிவு அனுப்பக் கோருதல் - தொடர்பாக.

பார்வை: கண்காணிப்பு பொறியாளர், கடலூர் கடிதம் SE/CEDC/CUD/ ABE/CIVIL/DM/F.Pudukadai SS/D.No.229/2021, நாள்: 10.08.2021.

கடலூர் மாவட்டம், கடலூர் வட்டம், வடபுரம் கீழ்பாதி கிராமம் புல எண் 57/3-ல் 0.7585 ஹெக்டேர் தோப்பு புறம்போக்கில் துணை மின் நிலையம் அமைக்க தமிழ்நாடு மின் உற்பத்தி மற்றும் பகிர்மான கழகத்திற்கு நில உரிமை மாற்றம் செய்து தரக்கோரி பார்வையில் காணும் கடிதத்தில் கண்காணிப்பு பொறியாளர், கடலூர் கோரியுள்ளார்.

எனவே, மேற்படி புலத்தினை கேட்புத்துறையினருக்கு நில உரிமை மாற்றம் செய்வதற்கான உரிய நில மதிப்பு நிர்ணயம் செய்து முழு வடிவிலான முன்மொழிவினை உடன் அனுப்பி வைக்குமாறு கடலூர் வருவாய் வட்டாட்சியர் கேட்டுக்கொள்ளப்படுகிறார்.

(ஓம்/-ச.அதியமான் கவியரசு)
வருவாய் கோட்டாட்சியர்,
கடலூர்.

//உ.ந.உய//

தேர்முக உதவியாளர்

பெறுநர்
வருவாய் வட்டாட்சியர்,
கடலூர்.

நகல்:
கண்காணிப்பு பொறியாளர்,
தமிழ்நாடு மின் உற்பத்தி மற்றும் பகிர்மான கழகம்,
சேப்பாம்பலை.

Ref: Na.Ka.A3/2817/2021

Revenue Divisional Officer Proceedings (13.08.2021)

Date: 13.08.2021

Cuddalore

MEMO

Subject:

Transfer of Government Poramboke land in Cuddalore District – Cuddalore Taluk – Vadapuram Keezpathi Village, S.No.57/3, measuring 0.7585 hectares, for installation of a sub-station by TANGEDCO – Submission of proposal – Requested.

Inspection :

Superintending Engineer, Cuddalore latter SE/CEDC/COD/AEE/CIVIL/DM/F.Pudukadai
SS/D.No.299/2021,

Date. 10.08.2021.

In the reference cited letter, the Superintending Engineer, Cuddalore has requested that an extent of 0.7585 hectares of poramboke thopu land in Survey No. 57/3, situated at Vadapuram Keelpathi Village, Cuddalore Taluk, Cuddalore District, be transferred in favour of the Tamil Nadu Generation and Distribution Corporation (TANGEDCO) for the establishment of a sub-station.

Therefore, it is requested that the appropriate land value for the above-mentioned land be assessed and a complete and detailed proposal for transferring the land to the requisitioning department be submitted immediately. Cuddalore Divisional Officer

(Om/-S.Adhiyaman Kaviyarasu)

Revenue Divisional Officer, Cuddalore

To,

Revenue Divisional Officer,

Cuddalore.

Copy to:

The Superintending Engineer,

Tamil Nadu Generation and Distribution Corporation (TANGEDCO),

Kepparimalai.

தமிழ்நாடு மின் உற்பத்தி மற்றும் பகிர்மான கழகம்

அனுப்புநர்

பொறிஞர்.R.வெங்கடேஸ்வரன்,B.E.,
செயற்பொறியாளர்,
இயக்குதலும் பராமரித்தலும்,
கடலூர் - 607001.

பெறுநர்
வட்டாட்சியர் அவர்கள்
வட்டாட்சியர் அலுவலகம்
வருவாய் பிரிவு
கடலூர் .

கடித எண் ²⁶¹ /செவொ/இய/கட/தொதுஉ II/கோ.புதுக்கடை தமிழி /21, நாள். 24.12.2021
அப்பா;

பொருள்: நில உரிமை மாற்றம் - கடலூர் வட்டம்- வடபுரம் கீழ்பாதி கிராம சர்வே
எண்.57/1-க்கு பதிலாக 57/3 தோப்பு புறம்போக்கில் 0.7585 ஹெக்டேர்
பரப்பில் துணை மின் நிலையம் அமைக்க உள்ளதை தெரிவித்தல் -
தொடர்பாக.

பார்வை: 1.ந.கஅ3/2817.2021 , நாள் .13.08.2021
2. Lr.No/ SE/CEDC/Cud/AEE/Civil/D.M/F. Pudukadai SS /D.No: 229/ 2021
Dt: 10.08.2021

பார்வை 1-ன் மூலம் புதுக்கடை துணை மின் நிலையம் அமைக்க வடபுரம்
கீழ்பாதி கிராம சர்வே எண் . 57/1-க்கு பதிலாக வடபுரம் கீழ்பாதி சர்வே எண் 57/3ல்
0.7585ஹெக்டேர் பரப்பிற்கு உரிமை மாற்றம் செய்து தர உரிய நில மதிப்பு நிர்ணயம் செய்து
முழு 'வடிவிலான முன்மொழிவினை கோரப்பட்டுள்ளது.

அதன் தொடர்ச்சியாக பார்வை 2-ன்படி அவசியம் மற்றும் அவசரத்தை
மேற்பார்வை பொறியாளர் /கமிபவ/கடலூர் அவர்களால் தெரிவிக்கப்பட்டுள்ளது.

ஆதலால் வடபுரம் கீழ்பாதி சர்வே எண் 57/3-0.7585 ஹெக்டேர் பரப்பில்
புதுக்கடை துணை மின் நிலைய பணிகளை தொடங்க உள்ளோம் என்ற தகவலை
தங்களுக்கு தெரிவித்துக்கொள்ளப்படுகிறது.

மேலும் வடபுரம் கீழ்பாதி சர்வே எண். 57/1-ல் இடம் தேவையில்லை
என்பதனை அன்புடன் தெரிவித்துக்கொள்ளப்படுகிறது.

B.V. ^(Signature)
24/12/21
செயற்பொறியாளர்,
இயக்குதலும் பராமரித்தலும்
கடலூர்.

நகல்.- மேற்பார்வை பொறியாளர் /கமிபவ/கடலூர் அவர்களுக்கு தகவலுக்காக பணிந்து
சமர்ப்பிக்கப்படுகிறது
கல்- உதவி செயற்பொறியாளர்/நகரம்/வடக்கு /கடலூர்

Tamil Nadu Generation and Distribution Corporation (TANGEDCO)

From:

Engineer R. Venkateswaran .B.E,

Executive Engineer,

Operation & Maintenance, Cuddalore- 607 001

To:

The Tahsildar,

Tahsildar Office

Revenue Division, Cuddalore.

Letter No.302/SE/O&M/

Date: 24.12.2021

Sir,

Subject:

Regarding the change of land allotment from S.No.57/1 to S.No.57/3 (0.7585 ha) at Vadapuram Keezhpathi Village for construction of Pudukadai Electricity board sub-station.

Inspection: 1 நகஅ3./2817.2021, நாள்.13.08.2021

2. Lr.No/SE/CEDC/Cud/AEE/civil/CM/D.M/F. Pudukadai SS/DNo. 229/2021

Dt: 10.08.2021

In reference to Proceeding No. 1, a request has been made to determine the appropriate land value and to issue a complete proposal for transferring ownership in respect of an extent of 0.7585 hectares in Vadapuram Keelpathi Village, Survey No. 57/3, in lieu of Survey No. 57/1, for the establishment of the Pudukkadai Sub-Station.

Subsequently, as per Proceeding No. 2, the necessity and urgency of the same has been informed by the Superintending Engineer / TANGEDCO / Cuddalore.

Therefore, it is hereby informed that we are commencing the works pertaining to the establishment of the Pudukkadai Sub-Station in Vadapuram Keelpathi Survey No. 57/3, to an extent of 0.7585 hectares.

It is also kindly informed that the site in Vadapuram Keelpathi Survey No. 57/1 is not required.

Executive Engineer.

Operation & Maintenance, Cuddalore

Copy to, Submitting Superintending Engineer / கமிட்டிபவ்/ Cuddalore to get the information

Copy to, Assistant Executive Engineer

011558
Tamil Nadu Generation and Distribution Corporation Limited, Cuddalore Electricity Distribution Circle, Cape Hills, Cuddalore. 05 FEB 2022

Ref V2/ 23432 /2021, dated 24 01.2022

Sir,

Sub: Land Alienation - Cuddalore Taluk - Vadapuram keelpathi Village, Establishment of New Pudukadai 110/22 KV at Vadapuram keelpathi - proposals sent for Land Alienation - regarding.

- Ref: 1.Lr.No.SE/CEDC/CUD/AEE/CIVIL/ DM/F. Pudukadai SS./ D.229/2021, dated 10.08.2021 from the Superintending Engineer, TANGEDCO, Cuddalore.
- 2.Report of the Revenue Divisional Officer, Cuddalore: A3/2817/2021, dated 17.11.2021
- 3.Additional Collector (Revenue) Cuddalore Field Inspection Report, dated: 16.12.2021

Kind attention is invited to the reference 1st cited, where in it has been requested for alienation of 0.75.85 Hec. of Thope Poramboke out of 3.67.00 Hec in R.S.No.57 - of vadapuram keelpathi Village, Cuddalore Taluk, for the purpose of Establishment of New Pudukadai 110/22 KV at vadapuram keelpathi Village, Cuddalore Taluk. In this connection, the Revenue Divisional Officer, Cuddalore has sent proposals for alienation of the said extent of 0.75.85 Hec of lands in the reference 2nd cited.

The sales statistics were gathered in order to determine the prevailing Market Value of the above lands. The sales as per Document No.3909/2020 dated 16.11.2020 has been adopted as Data Sale and the involved Survey Number R.S. No-43/5A has been adopted as Data Land in this connection. On the basis of the Market value of the Data Land the tentative cost of the above said alienation lands (R.S.57-0.75.85 Hec.) has been worked out as follows:

Survey No.	As per Market Value			Tree Value (Rs)	Total Value (Rs)
	Extent (Hec.)	Rate per Hec. Rs.	Value for alienation extent Rs.		
57	0.75.85	10,50,00	7,96,425	9975	8,06,400

Therefore, it is informed to remit a sum of Rs8,06,400/- (Rupees Eight Lakhs Six thousand and Four Hundred Rupees only) under the following head of account in to government account with a consent for remitting the balance amount, if any, pending final determination of Market Value at the time of land alienation,

Head of Account:

002900107AA0009
0029Land Revenue 107 Sale Proceedings
of Waste Land and Resumption of Land for other
Receipts

Yours faithfully
Sd/- K.Balasubramaniam
District Collector,
Cuddalore.

It.c.b.o/ *PA (land) to District Collector*
24/01/22

Bh
24/01/22

(28)

~~UCC/0202/10/11/10/11 P~~

2.2.22

TAMIL NADU GENERATION AND DISTRIBUTION CORPORATION LIMITED
CUDDALORE ELECTRICITY DISTRIBUTION CIRCLE CAPPER HILLS/CUDDALORE-4.

Lr.No.SE/CEDC/CUD/AEE/Civil/DM/F. Pudukadai 110/22KV SS/D.No. 525/ 2021.

Dt.02.02.2022

From

ER. G.Sadhasivam ,B.E.,M.B.A.,
Superintending Engineer
CEDC/Cuddalore

To

The Superintending Engineer
General Construction Circle
P.B.No.820,Mannarpuram,
Trichy.

Sir,

Sub: Elecy – TANGEDCO –Cuddalore Electricity Distribution Circle –
Cuddalore – Acquisition of land for Establishment of New
Pudukadai 110/22 KV SS at vadapuram keelpathi Village in Cuddalore
Taluk –Cuddalore District- Site inspection – Regarding.

Ref: Lr.No.SE/CEDC/CUD/AEE/Civil/DM/F. Pudukadai 110/22KV SS/D.No.230
/ 2021, Dt.10.08.2021

Referring to the above ,already the letter has been addressed for the Inspection of site and
suitability report may kindly be furnished for an land to an extent of 0.7585 Hectares (1.8 acres)
in Survey No:57/3 of Vadapuram Keelpathi Village in Cuddalore Taluk,Cuddalore District
for the Establishment of New Pudukadai 110/22 KV Sub-Station.

I request that site may kindly be inspected and suitability report may be furnished early.

Yours faithfully

Sd***02.02.2022

SUPERINTENDING ENGINEER,
CEDC/CUDDALORE.

- Copy to the Executive Engineer/O&M/Cuddalore-(Thro E-Mail only)
- Copy to the Assistant Executive Engineer/ O&M/Town/North /Cuddalore-(Thro E-Mail only)
- Copy to the Assistant Executive Engineer/ PRO/C.O /Cuddalore-(Thro E-Mail only).
- Copy to the Executive Engineer/Tower Line Construction/TANTRANSCO/Neyveli
230/110KV SS Campus,Kaappankulam
- Copy to the Assistant Executive Engineer/Tower Line Construction/Cuddalore- (Thro E-Mail only)
- Copy Submitted to the Chief Engineer/Distribution/Villupuram
- Copy to the Executive Engineer/Transmission/ Projects/Neyveli -(Thro E-mail only)
- Copy to the Assistant Executive Engineer/SS Erection/Cuddalore- (Thro E-Mail only)

29

cedvp / 6.5.23

**TAMIL NADU TRANSMISSION CORPORATION LIMITED
ABSTRACT**

Electricity - Villupuram Region - Villupuram Operation Circle (Cuddalore EDC) -
Establishment of Pudukadai 110/22 kV SS with 1x10 MVA power transformer -
Administrative approval - Accorded,

TECHNICAL BRANCH

(Per).CH. TANTRANSCO Proceedings No.62

Dated.05.05.2023
Chitirai 22,
Shobakirutu Varudam,
Thiruvalluvar Aandu 2054.

READ: Chairman's approval dated 27.04.2023

PROCEEDINGS:

1. The Tamil Nadu Transmission Corporation Ltd. hereby approves the proposal for establishment of Pudukadai 110/22 kV SS with 1x10 MVA power transformer in Villupuram Operation Circle (Cuddalore EDC) of Villupuram Region at an estimated cost of Rs.1819.71 lakhs Gross and Nett. The detailed estimate and report are annexed to these proceedings.
2. The expenditure is chargeable to "TANTRANSCO - Funds - Capital expenditure - Villupuram Operation circle - A/C Code No: 14.531,14.532,14.534,14.535 and 14.536."
3. By virtue of the provisions contained in sub-section (2) (a) of section 185 of the Electricity Act, 2003, the TANTRANSCO being the Transmission utility, Licensee and successor entity of Tamil Nadu Electricity Board will exercise the powers of the Telegraph Authority under the provisions of section 164 of the Electricity Act, 2003, which have already been conferred upon the Board under section 51 of the Indian Electricity Act, 1910.
4. The work is to be taken up after ensuring budget provision.

// BY ORDER OF THE CHAIRMAN //

M.JAYAVANTHI
CHIEF ENGINEER/PLANNING & RC

Encl: Report and detailed estimate.

30

(Per) CH TANTRANSCO Proceedings No:62, dt:05.05.2023.

To
The Chief Engineer/ Distribution / Villupuram Region / Villupuram.

Copy to:

- The Director/Distribution/TANGEDCO
- The Director/Transmission Projects/TANTRANSCO
- The Director/Finance/TANTRANSCO
- The Chief Engineer/Transmission /Chennai-2
- The Chief Engineer/Transmission Projects /Chennai -2
- The Chief Engineer/Transmission Projects /Trichy
- The Chief Engineer/System Operation /Chennai -2
- The Chief Engineer/IT & RAPDRP /Chennai -2
- The Superintending Engineer/ Cuddalore EDC/ Cuddalore
- The Superintending Engineer/ Operation/Villupuram
- The Superintending Engineer / GCC / Trichy
- The Superintending Engineer / Transmission -I/ Chennai - 2
- The Superintending Engineer /Transmission -II/ Chennai -2
- The Superintending Engineer/System Studies /Chennai - 2
- The Company Secretary / TANTRANSCO /Chennai -2
- The Resident Audit Officer (AGO'S Unit) / Chennai -2
- B.P.Section (Administrative Branch)
- Stock file

// FORWARDED BY ORDER//

Pollanchana
06/05/23

EXECUTIVE ENGINEER/MASTER PLAN II

**TAMIL NADU GENERATION AND DISTRIBUTION CORPORATION LIMITED,
CUDDALORE ELECTRICITY DISTRIBUTION CIRCLE/CAPPERHILLS/CUDDALORE-4.**

From

Er. G.Sadhasivam , B.E.,MBA.,
Superintending Engineer,
Cuddalore.

To

The District Collector,(V.-Section)
Cuddalore District,
Cuddalore.

Lr.No.5E/CEDC/CUD/AEE/CTVIL/SDM/F.Pudukadai SS/D.NO:68/2024.d:06.06.2024
Sir,

Sub:TANGEDCO-CEDC-Cuddalore -Establishment of Pudukadai 110KV SS
at Vadapuram Keelpathi village in Cuddalore Taluk- Land alienation
order issued-Payment made for tentative land cost -Enter upon
permission -Requested-Regarding

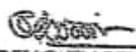
Ref: District Collector : Ref:V2/23432/2021,dated 21.04.2022

With reference to the above, I wish to inform that a sum of Rs.8,06,400.00/-
(Rupees Eight lakhs six thousand four hundred only) has been remitted in the A/C Code
:007500105AA23716 /dt:03.06.2024 in Canara Bank,Sub Jail Road Manjakuppam ,through
"E" challan NO: 20240603009561 towards the tentative land cost for establishment of New
Pudukadai 110KV SS, Vadapuram Keelpathi village in Cuddalore Taluk, SF.No.57/3 of 0.7585
Hectares of land.

In this connection ,I request that necessary Enterupon permission may be
issued at the earliest please . An attested copy of treasury challan enclosed here with.

Encl:Copy of Treasury Challan-1no

Yours faithfully,


SUPERINTENDING ENGINEER
CEDC/CUDDALORE

Copy submitted to The Chief Engineer / Distribution/ Villupuram,
Copy to the Executive Engineer/O&M/ Cuddalore,
Copy to the Asst Executive Engineer/PRO/CO/Cuddalore.

T.N.E.B. 172

ORIGINAL

TAMILNADU GENERATION AND DISTRIBUTION CORPORATION LTD.

CUDDALORE ELECTRICITY DISTRIBUTION CIRCLE CENTRAL OFFICE, CUDDALORE.

PLEASE SIGN AND RETURN THE RECEIPT DULY STAMPED

To CB Vr. No. of Dated 01-06-2024. No. 7601

The Dist. Collector / Cuddalore

Dear Sir/s

I am sending herewith a cheque for Rs. 8,06,400/- (Rupees Eight lakhs six thousand and four hundred only) Payment of your Demand work as per details below Please send your stamped / Simple acknowledgement in the form attached.

DETAILS OF PAYMENT

- 1. Pudukkottai 110/22 km New Substation
2. Demand work
3.
4.
5.

Yours faithfully

Encl. 1

Cheque No. 521628 Date 01/06/24.

Signature of Asst. Account Officer

CB. Vr. No. Rt. No. No. 7601

(ACKNOWLEDGEMENT STAMPED / SIMPLE)

Received from the Superintending Engineer, Cuddalore Electricity Distribution Circle / Cuddalore, a sum of Rs. (Rupees) by Cheque No. Dated Payment of To

The Asst Account Officer Cuddalore Electricity Distribution Circle, Cuddalore

Signature of Payee

33

Government of Tamil Nadu

E-Challan

Payable at - DTO CUDDALORE



Remitter Copy

Challan Number 20240603009561 Challan Date 03-Jun-2024 Payment Date

Remitter Type Public Remitter Code 30 Remitter Name AEE, TANGEDCO, Cuddalore

Mobile No. 944585939 Aadhaar No. Remitter Address Sub Jail Road, Manjakkuppam

Department 04106- Commissionerate of Land Administration District CUDDALORE DDO Code 02010003

DDO / Office Name ADDITIONAL PERSONAL ASSISTANT (LANDS) CUDDALORE Department Transaction ID Office Name

Receipt Type	Sub Type	Acct Code	Amount	Reference No.	Remark
Sale Proceeds	Sale of Land and Houses	007500105AA237-16	806400	V2-23432-2021	Land Allienation for Pudukadai Sub Station

Payment Type	Instrument No.	Instrument Date	Drawn Bank
Cheque	521628	01-06-24	CANARA BANK

Payment Mode Offline Payment Type Cheque Payment Status Pending

Challan Amount (Rs.) 8,06,400 Bank Name SBI

Amount (in words) Eight Lakh Six Thousand Four Hundred Rupees Bank ref no. CPADWBLUP3

Remitter Signature JOSEPH SATHISH RAJ.P USER ID: 5824834 CASH TRANSFER CLEARING 05 JUN 2024

For Bank Use J. PADMINI USER ID: 5824834 CASH TRANSFER CLEARING 05 JUN 2024

Bank Branch Stamp and Signature of Cashier Manager/Accountant

Please Note*, Department Transaction ID and Office Name fields are created only for 4 interface department Registration and Transport and CT for there specific requirements and the values entered in this fields are values passed by them not from IFHRMS.

கடலூர் மாவட்ட ஆட்சியர் அவர்களின் செயல்முறைகள்

முன்னிலை : மரு.அ.அருண் தம்பராஜ், இ.ஆ.ப.

நக.வி2/23432/2021

நாள்: 24.06.2024

பொருள்: நில உரிமை மாற்றம் -கடலூர் மாவட்டம் மற்றும் வட்டம், வடபுரம் கீழ்பாதி கிராமம், புல எண்.57/இன் விஸ்தீரணம் 3.67.00 ஹெக்டேரில் புதிய உட்பிரிவு எண்.57/3-இல் 0.75.85 ஹெக்டேர் பரப்பளவில் 110/22 KV புதுக்கடை புதிய துணைமின் நிலையம் அமைக்க தமிழ்நாடு மின் உற்பத்தி மற்றும் பகிர்மான கழகத்திற்கு முன்னுழைவு அனுமதி வழங்கி ஆணையிடல் தொடர்பாக.

- பார்வை:
1. மேற்பார்வை பொறியாளர், தநாமின் உற்பத்தி மற்றும் பகிர்மான கழகம், கடலூர் கடிதம் நக.எண். SE/CEDC/CUD /AEE/CIVIL/DM/ F.Pudukadai SS/D.No 229/2021, நாள்: 10.08.2021.
 2. இவ்வலுவலக கடித நக.எண்.வி2/23432/2021, நாள்: 24.08.2021.
 3. கடலூர் வருவாய் கோட்டாட்சியரின் கடிதம் நக.எண்.அ3/2817/2021, நாள்: 17.11.2021.
 4. கடலூர், கூடுதல் ஆட்சியர் (வருவாய்) புலத்தணிக்கை குறிப்பு, நாள்: 18.12.2021.
 5. இவ்வலுவலக கடித நக.எண்.வி2/23432/2021, நாள்: 24.01.2022.
 6. மேற்பார்வை பொறியாளர், தநாமின் உற்பத்தி மற்றும் பகிர்மான கழகம், கடலூர் கடிதம் நக.எண். SE/CEDC/CUD/AEE/CIVIL SDM/ F.Pudukadai SS/D.No.68/2024, நாள்: 06.06.2024.
 7. அரசாணை நிலை எண்.832, வருவாய் (LD 5(1)- த்துறை, நாள்: 07.12.2008.

21/6/24

21/6/24

21/6/24

ஆணை:

கடலூர் மாவட்டம் மற்றும் வட்டம், வடபுரம் கீழ்பாதி கிராமம், புல எண்.57-இன் விஸ்தீரணம் 3.67.00 ஹெக்டேர் தோப்பு புறம்போக்கில் 0.75.85 ஏர்ஸ் பரப்பளவில் 110/22 KV SS புதுக்கடை துணை மின் நிலையம் அமைக்க தமிழ்நாடு மின் உற்பத்தி மற்றும் பகிர்மான கழகத்திற்கு நில உரிமை மாற்றம் செய்திட பார்வை 1-இல் காணும் கடிதத்தில் கோரியது தொடர்பாக, பார்வை 2-இல் காணும் இவ்வலுவலக கடிதத்தின் மூலம் கடலூர் வருவாய் கோட்டாட்சியரிடம் முன்மொழிவு அனுப்பிட கோரியதற்கிணங்க பார்வை 3-இல் காணும்

District Collector, Cuddalore Proceedings .

In Before A.ARUN THAMBURAJ,

ந.க. வி .2/23432/2021

Date: 24.06.2024

Subject:

Land Assignment – Regarding granting pre-entry permission and issuing orders for transfer of land rights to the Tamil Nadu Generation and Distribution Corporation (TANGEDCO) for establishing a new 110/22 KV Pudukadai Sub-Station in an extent of 0.7585 hectares in the newly formed Sub-Division No.57/3 out of the total extent of 367.00 hectares in Survey No.57 of Vadapuram Keelpathi Village, Cuddalore Taluk, Cuddalore District.

References:

1. Letter of the Superintending Engineer, TANGEDCO, Cuddalore
ந.க.No. SE/CEDC/CUD/AEE/CIVIL/DM/F.Pudukadai SS/D.No.229/2021, dated 10.08.2021
2. This Office Letter ந.க.No.V2/23432/2021, dated 24.08.2021
3. Letter of the Revenue Divisional Officer, Cuddalore
ந.க.No.A3/2817/2021, dated 17.11.2021
4. Field Inspection Note of the Additional Collector (Revenue), Cuddalore, dated 18.12.2021
5. This Office Letter No.V2/23432/20261, dated 24.01.2022
6. Letter of the Superintending Engineer, TANGEDCO, Cuddalore
ந.க.No. SE/CEDC/CUD/AEE/CIVIL SDM/F.Pudukadai SS/D.No.68/2024, dated 06.06.2024
7. G.O. Ms. No. 632, Revenue Department (LD 5(1) Section), dated :07.11.2008.

Order:

In Cuddalore District and Taluk, Vadapuram Keelpathi Village, for establishing a 110/22 KV Pudukadai Sub-Station in an extent of 0.7585 hectares in the Poramboke Thoppu(grove) land forming part of the total extent of 3.67.00 hectares in Survey No.57, the Tamil Nadu Generation and Distribution Corporation (TANGEDCO) has requested transfer of land rights as stated in the letter referred to in Reference 1.

கடிதத்தில் கடலூர் வருவாய் கோட்டாட்சியர் கீழ்க்கண்டவாறு அறிக்கையினை சமர்ப்பித்துள்ளார்.

வகைபாடு:

கடலூர் மாவட்டம் மற்றும் வட்டம், வடபுரம் கீழ்பாதி கிராமம், புல எண்.57-இன் விஸ்தீரணம் 3.67.00 ஹெக்டேர் புவமானது கிராம கணக்கில் அரசு புறம்போக்கு "தோப்பு" எனப் பதிவாகியுள்ளது.

உட்பிரிவு:

முன்னுழைவு அனுமதி வழங்க உத்தேசிக்கப்பட்டுள்ள இடமானது கடலூர் வட்டத் துணை ஆய்வாளர் மூலம் 08.11.2021 அன்று உட்பிரிவு அறிக்கை கீழ்க்கண்டவாறு கரையவு செய்யப்பட்டுள்ளது.

உட்பிரிவினிற்கு முன்			உட்பிரிவினிற்கு பின்		
புல எண்	மொத்த பரப்பு	வகைபாடு	புல எண்	மொத்த பரப்பு (ஹெக்ட)	குறிப்பு
57	3.67.00	அரசு புறம்போக்கு "தோப்பு"	57/1	2.29.59	தோப்பு புறம்போக்கு
			57/2	0.61.56	தோப்பு புறம்போக்கு
			57/3	0.75.85	(துணை மின் நிலையம்) தமிழ்நாடு மின் உற்பத்தி மற்றும் பகிர்மான கழகம்
கூடுதல்			3.67.00		

நான்கு எல்லை:

துணைமின் நிலையம் அமைய உள்ள இடத்திற்கு நான்கு எல்லைகள்

- ராஜாசங்கர் நிலத்திற்கு - மேற்கு ✓
- தோப்பு புறம்போக்கிற்கு - கிழக்கு ✓
- நமச்சிவாயம் நிலத்திற்கு - வடக்கு
- ஆறுமுகம் (எ) சின்னசாமி நிலத்திற்கு - தெற்கு ✓

விளம்பரம்:

கடலூர் மாவட்டம் மற்றும் வட்டம், வடபுரம் கீழ்பாதி கிராமம், புல எண்.57-இன் விஸ்தீரணம் 3.67.00 ஹெக்டேர் "தோப்பு" புறம்போக்கில் 0.75.85 ஏர்ஸ் பரப்பளவில் 110/22 KV SS துணைமின் நிலையம் அமைக்க தமிழ்நாடு மின் உற்பத்தி மற்றும் பகிர்மான கழகத்திற்கு நில உரிமை மாற்றம் செய்திட மேற்படி கிராமத்தில் ஆட்சேபணை ஏதும் உள்ளதா என்பதை

In the letter, the Revenue Divisional Officer, Cuddalore, has submitted his report as follows:

Classification:

In Cuddalore District and Taluk, Vadapuram Keelpathi Village, Survey No.57 with a total extent of 3.67.00 hectares has been recorded in the village accounts as Government Poramboke – “Thoppu” (grove land).

Subdivision:

The site proposed for grant of pre-entry permission was inspected through the Sub-Inspector of Surveyor, Cuddalore Taluk, and a Sub-Division Report was furnished on 08.11.2021 as detailed below:

Particulars	Before Sub-Division	After Sub-Division
Survey No.	57	
Total Extent	3.67.00	
Classification	Government Poramboke – Thoppu –	
Survey No.	–	57/1 , 57/2 , 57/3
Extent (Hectares)	–	2.29.59 , 0.61.56 , 0.75.85
Classification	–	Poramboke – Thoppu(Grove), Poramboke – Thoppu(Grove), TANGEDCO.

Boundaries:

The boundaries of the land proposed for establishing the Electricity Board Sub-Station are as follows:

West	:	Land belonging to Rajasankar
East	:	Thoppu Poramboke(Grove land)
North	:	Land belonging to Namasivayam
South	:	Land belonging to Arumugam (alias) Chinnasami

Notification:

To ascertain whether any objections existed for transferring land rights to the Tamil Nadu Generation and Distribution Corporation (TANGEDCO) for establishing a 110/22 KV Electricity Sub-Station in an extent of 0.7585 acres (0.75.85 ares) in the Thoppu Poramboke land in Survey No.57 (total extent 3.67.00 ha) of Vadapuram Keelpathi Village, Cuddalore District and Taluk, a public notification was issued in the said village on 22.10.2021. No objections were received pursuant to the said notification.

அறிய மேற்படி கிராமத்தில் 22.10.2021 அன்று விளம்பரம் செய்யப்பட்டதில், ஆட்சேபணை ஏதும் பெறப்படவில்லை.

மரங்கள், புராதான சின்னங்கள் :

கடலூர் மாவட்டம் மற்றும் வட்டம், வடபுரம் கீழ்பாதி கிராமம், புல எண்.57-இன் விஸ்தீரணம் 3.67.00 ஹெக்டேர் தோப்பு புறம்போக்கில் 0.75.85 ஏர்ஸ் பரப்பளவில் 110/22 KV SS துணைமின் நிலையம் அமைக்க தமிழ்நாடு மின் உற்பத்தி மற்றும் பகிரமான கழகத்திற்கு முன்னுழைவு அனுமதி வழங்க உத்தேசிக்கப்பட்டுள்ள இடத்தில் மயானம், பொது வழி பாதை, மத உணர்வினை தூண்டக்கூடிய வழிபாட்டு தலங்கள், கோயில்கள், தேவாலயங்கள், புண்ணிய ஸ்தலங்கள் ஏதும் இல்லை. மேலும் உயர் மற்றும் தாழ்வழுத்த மின்கம்பங்கள் ஏதும் செல்லவில்லை. ஆனால் புல எண்.57/2-ல் 0.00.5 ஏர்ஸில் சிமெண்ட் தள மயான கொட்டகை அமைந்துள்ளதாக தெரிவிக்கப்பட்டுள்ளது.

மேலும், மேற்படி இடத்தில் 95 பனை மரங்கள் உள்ளன. ஒரு பனை மரத்தின் மதிப்பு ரூ.105/- ஆகும். எனவே 95 மரங்களின் மதிப்பு 95 x 105 = ரூ.9,975/- என மதிப்பிடப்பட்டுள்ளது.

நிலமதிப்பு:

கடலூர் வட்டம், வடபுரம் கீழ்பாதி கிராமம், புல எண்.57-இன் விஸ்தீரணம் 3.67.00 ஹெக்டேரில் 0.75.85 ஹெக்டேர் பரப்பளவில் 110/22 KV SS புதிய துணைமின் நிலையம் அமைக்க நிலமதிப்பு நிர்ணயம் செய்திட கடலூர் 1 எண் இணை சார்பதிவாளர் அலுவலகம் அலுவலகத்திலிருந்து 01.06.2020 முதல் 31.07.2021 வரை வடபுரம் கீழ்பாதி மற்றும் புதுக்கடை ஆகிய கிராமங்களில் நடந்த விற்பனை விவரங்கள் சேகரிக்கப்பட்டதில் மொத்தம் 41 விற்பனைகள் நடைபெற்றுள்ளன. அதில் வரிசை எண்.1-ல் புலஎண்:43/5A-ல் 0.42.0 ஏர்ஸ் ஆவண எண்.3909, நாள் : 16.11.2020-ல் கடலூர் வட்டம், வடபுரம் கீழ்பாதி கிராமத்தில் நடைபெற்ற விற்பனையை மாதிரி புலனாக தேர்வு செய்யப்பட்டது. மீதமுள்ள 40 விற்பனைகள் கீழ்க்கண்ட காரணங்களுக்காக தள்ளுபடி செய்யப்பட்டது. அதன் விவரம் பின்வருமாறு

வ. எண்.	விற்பனை புள்ளி விவர வரிசை எண்.	தள்ளுபடிக்கான காரணம்
1.	5, 6, 7, 8, 9, 10, 11, 12, 13, 14, 15, 16, 17, 18, 19, 21, 22, 23, 24, 26, 27, 28, 29, 30, 31, 32, 33, 34, 35, 36, 37, 38, 40, 41.	மனைவிற்பனைதள்ளுபடி.
2.	39	தொலை தூர விற்பனைதள்ளுபடி.

Trees,Ancient Monuments:

In Cuddalore District and Taluk, Vadapuram Keelpathi Village, in the Thoppu Poramboke land in Survey No.57, having a total extent of 367.00 hectares, the site proposed for granting pre-entry permission to the Tamil Nadu Generation and Distribution Corporation (TANGEDCO) for establishing a 110/22 KV Sub-Station in an extent of 0.75.85 ares, contains no burial grounds, public pathways, places of worship, religious structures, temples, churches, or sacred sites that may cause religious sensitivities. Further, no high-tension or low-tension electric lines pass through the site. However, it has been reported that in Survey No.57/2, an extent of 0.00.5 ares contains a cement-plinth burial shed (mayana kottagai).

There are 95 Palm trees at the said site. The value of one palm tree is Rs.105/-. Therefore, the total value of 95 trees is $95 \times 105 = \text{Rs.9,975/-}$ (Rupees Nine Thousand Nine Hundred and Seventy-Five only).

Land Value:

For fixing the land value for establishing a 110/22 KV New Electricity Sub-Station in an extent of 0.75.85 hectares in Survey No.57 (total extent 3.67.00 hectares) of Vadapuram Keelpathi Village, the details of sales that occurred between 01.06.2020 and 31.07.2021 in Vadapuram Keelpathi Village and Pudukadai Village were collected from the office of the Joint Sub-Registrar No.I, Cuddalore. A total of 41 sales were registered during the above period. From these, the sale listed at Serial No.1 Survey No. 43/5A, extent 0.42.0 ares, Document No. 3909, dated 16.11.2020, registered in Vadapuram Keelpathi Village, Cuddalore Taluk —was selected as the sample field for valuation. The remaining 40 sale deeds were rejected for various reasons. The details are given below:

Sl. No	Sale Details	Reason for Rejection
1	5,6,7,8,9,10,11,12,13,14,15 16,17,18,19,21,22,23,24,26, 27,28,29,30,32,32,33,34,35, 36,37,38,40,41	Land sale Discount
2	39	Long Distance Sale Discount
3	2,3,4	Discount due to low sale value even though there is a sale nearby
4	20,25	Land along with Building sale Discount

3.	2, 3, 4	அருகில் விற்பனைநடைபெற்றிருந்தாலும் விற்பனைமதிப்புக்குறைவாக உள்ளதால் தள்ளுபடி.
4.	20, 25	மனையும் கட்டிடமும் விற்பனைதள்ளுபடி.

மாதிரிபுலன் :

மாதிரிபுலனாக தேர்வு செய்யப்பட்ட வரிசைஎண்:1ல், புலஎண்:43/5A-ல் 0.42.0 ஏர்ஸ் ரூ.4,41,000/- க்கு ஆவண எண்:3909, நாள்: 16.11.2020-ல் நடைபெற்ற விற்பனை விவரத்தின்படி 1 சென்ட் ரூ.425/- என்றும், 1 ஏர்ஸ் ரூ.10,500/- என்றும், ஒரு ஹெக்டேர் ரூ.10,50,000/- விற்பனைஆகியுள்ளது.

மேற்படி புலத்திற்கு கடலூர் 1 எண் இணை சார்பதிவாளர் அலுவலகம் இணைய வழி வழிகாட்டி பதிவேட்டின்படி 1 ஏக்கர் ரூ.4,15,400/- என்றும், 1 ஹெக்டேர் ரூ.10,27,000/- என பதிவாகி உள்ளது. முன்னுழைவு அனுமதி வழங்க உள்ள புலத்தின் மதிப்பை நிர்ணயம் செய்ய வழிகாட்டி மதிப்பு மற்றும் விற்பனை மதிப்பு, இவற்றில் எது அதிகமான மதிப்பாக உள்ளதோ அம்மதிப்பின் அடிப்படையில் நில மதிப்பாக நிர்ணயம் செய்ய வேண்டும் என்பதால், முன்னுழைவு அனுமதி வழங்க உத்தேசிக்கப்பட்டுள்ள புல எண்:57/3-இன் விஸ்தீரணம் 0.75.85 ஏர்ஸ் நிலத்தின் மதிப்பு ரூ.7,96,425/- மற்றும் மர மதிப்பு ரூ.9975/- ஆக மொத்தம் ரூ.8,06,400/- (ரூபாய் எட்டு லட்சத்து ஆறாயிரத்து நானூறு மட்டில்) என நிலமதிப்பு நிர்ணயம் செய்து 110/22 KV புதுக்கடை புதிய துணைமின் நிலையம் அமைக்க தமிழ்நாடு மின் உற்பத்தி மற்றும் பகிர்மான கழகத்திற்கு நிலஉரிமை மாற்றம் செய்யலாம் என கடலூர் வருவாய் கோட்டாட்சியர் அறிக்கையில் தெரிவிக்கப்பட்டுள்ளது.

மேற்படி முன்னுழைவு அனுமதி வழங்க உத்தேசிக்கப்பட்டுள்ள புலத்தினை கடலூர் கூட்டுத் ஆட்சியர் (வருவாய்) 16.12.2021 அன்று புலத்தணிக்கை மேற்கொண்டதில், மேற்படி புலத்தில் மயானம், பொது வழி பாதை, மத உணர்வினை தூண்டக்கூடிய வழிபாட்டு தலங்கள், கோயில்கள், தேவாலயங்கள், புன்னிய ஸ்தலங்கள் ஏதும் இல்லை எனவும், உயர் மற்றும் தாழ்வழுத்த மின்கம்பங்கள் ஏதும் செல்லவில்லை எனவும், மேலும், மேற்படி இடத்தில் 95 பனை மரங்கள் உள்ளதால், ஒரு பனை மரத்தின் மதிப்பாக ரூ.105/- வீதம் 95 மரங்களின் மதிப்பு 95 x 105 = ரூ.9,975/- மற்றும் நில மதிப்பு ரூ.7,96,425/- ஆக மொத்தம் ரூ.8,06,400/- என நிலமதிப்பு நிர்ணயம் செய்து கடலூர் வட்டம், வடபுரம் கீழ்பாதி கிராமம், புல எண்:57/3-இன் விஸ்தீரணம் 3.67.00 ஹெக்டேரில் 0.75.85 ஹெக்டேர் பரப்பளவில் 110/22 KV புதிய துணைமின் நிலையம் அமைக்க தமிழ்நாடு மின் உற்பத்தி மற்றும் பகிர்மான கழகத்திற்கு முன்னுழைவு அனுமதி வழங்க பரிந்துரை செய்துள்ளார்.

Model Guideline (Sample Value Fixation):

As per the sale details of Document No. 3909 dated 16.11.2020, selected under Serial No. 1 for model guideline purposes, in Survey No. 43-5A, an extent of 0.42.0 ares was sold for ₹4,41,000/-. Based on this, the valuation works out to ₹4,251/- per cent, ₹10,500/- per are, and ₹10,50,000/- per hectare.

As per the Online Guideline Register of the Cuddalore Joint Sub-Registrar Office No.1, the guideline value for the said land is recorded as Rs. 4,15,400/- per acre and Rs. 10,27,000/- per hectare. For fixing the land value for granting the prior entry permission, the valuation must be determined based on whichever is higher between the guideline value and the sale value. Accordingly, the value of the land proposed for granting prior entry permission in Survey No. 57/3, measuring 0.75.85 acres, has been assessed as Rs. 7,96,425/- towards land value and Rs. 9,975/- towards tree value, totalling Rs. 8,06,400/- (Rupees Eight Lakhs Six Thousand Four Hundred only). The Cuddalore Revenue Divisional Officer has reported that the land value may be thus fixed and that the land can be transferred to the Tamil Nadu Generation and Distribution Corporation (TANGEDCO) for establishing the 110/22 KV Pudukkadal New Electricity Sub-Station.

The Additional Collector (Revenue), Cuddalore, conducted a land survey on 16.12.2021 for the plot intended for prior approval as mentioned above. It was observed that the said plot does not contain any burial grounds, public pathways, places of religious worship, temples, churches, or other sacred sites that could evoke religious sentiments. No high-tension or low-tension electric poles pass through the site. Additionally, there are 95 palm trees on the plot, each valued at ₹105, totaling ₹9,975. The land value is ₹7,96,425. Hence, the total land value is determined as ₹8,06,400. It is recommended to grant prior approval to the Tamil Nadu Generation and Distribution Corporation for the establishment of a new 110/22 KV substation on an extent of 0.75.85 hectares within the total area of 3.67.00 hectares of Survey No. 57, Vadapuram Keelpathi Village, Cuddalore Taluk.

எனவே, கடலூர் வட்டம், வடபுரம் கீழ்பாதி கிராமம், புல எண்.57/இன் விஸ்தீரணம் 3.67.00 ஹெக்டேரில் 0.75.85 ஹெக்டேர் பரப்பளவில் 110/22 KV புதிய துணைமின் நிலையம் அமைக்க நிலமதிப்பாக நிர்ணயம் செய்யப்பட்ட தொகையான ரூ.8,06,400/-ஐ அரசுக்கணக்கில் செலுத்தி அதன் செலுத்துச்சீட்டின் நகலினை சமர்ப்பிக்குமாறு பார்வை 5-ல் காணும் இவ்வலுவலக கடிதத்தின் மூலம் கேட்புத்துறையினருக்கு அறிவுறுத்தப்பட்டது.

அதனடிப்படையில் பார்வை 6-இல் காணும் கடிதத்தில் கேட்புத்துறையினரால் மஞ்சக்குப்பம், பாரத ஸ்டேட் வங்கியின் இசரான் எண்.20240603009561-ன் படி ரூ.8,06,400/-ஐ அரசுக்கணக்கில் செலுத்தப்பட்டு செலுத்துச்சீட்டின் நகல் சமர்ப்பிக்கப்பட்டுள்ளது.

அரசாணை நிலை எண்.632, வருவாய்த்துறை LD5 (1), நாள் : 07.11.2008-ன்படி ஆட்சேபணையற்ற புறம்போக்கு, தடையாணைக்குட்படாத புறம்போக்கு இனங்களில் நிபந்தனைகளுக்குட்பட்டு முன்னுழைவு அனுமதி வழங்கும் அதிகாரம் மாவட்ட ஆட்சியருக்கு வழங்கப்பட்டுள்ளது.

எனவே, அரசாணை நிலை எண்.632, வருவாய்த்துறை LD5 (1), நாள் : 07.11.2008-ன்படி வழங்கப்பட்டுள்ள நிபந்தனைகளின் அடிப்படையில் கடலூர் மாவட்டம், கடலூர் வட்டம், வடபுரம் கீழ்பாதி கிராமம், புல எண்.57/இன் விஸ்தீரணம் 3.67.00 ஹெக்டேரில் புதிய உட்பிரிவு எண்.57/3-இல் 0.75.85 ஹெக்டேர் பரப்பளவில் 110/22 KV புதுக்கடை புதிய துணைமின் நிலையம் அமைக்க தமிழ்நாடு மின் உற்பத்தி மற்றும் பகிர்மாண கழகத்திற்கு கீழ்க்கண்ட நிபந்தனைகளுக்குட்பட்டு முன்னுழைவு அனுமதி வழங்கி ஆணையிடப்படுகிறது.

நிபந்தனைகள் :

- 1) எந்த நோக்கத்திற்காக முன்னுழைவு அனுமதி அளிக்கப்படுகின்றதோ அதற்காக மட்டுமே நிலத்தினை பயன்படுத்த வேண்டும்.
- 2) நிலத்தினை 3 வருடத்திற்குள் பயன்பாட்டிற்கு கொண்டு வர வேண்டும். இல்லையெனில் நிலம் மீண்டும் திரும்ப பெறப்படும் போது இழப்பீடு வழங்கப்படமாட்டாது.
- 3) அரசின் விதிமுறைகளுக்கும், அனைத்து நிபந்தனைகளுக்கும் கேட்புத்துறை கட்டுப்பட வேண்டும்.
- 4) கல் கட்டணம், உட்பிரிவு கட்டணம் போன்ற இதர கட்டணங்களை கேட்புத்துறை செலுத்த வேண்டும்.

Therefore, for the establishment of a new 110/22 KV Sub-Station on an extent of 0.75.85 hectares out of Survey No. 57/3, Vadapuram Keelpathi Village, Cuddalore Taluk, the land valuation has been fixed at ₹8,06,400/-. The concerned department has been instructed, through the official letter referred to in Reference 5, to remit the above amount to the Government account and submit a copy of the payment receipt.

Accordingly, as seen in the letter in Exhibit 6, the amount of ₹8,06,400/- has been remitted to the government account by the Finance Department through the Indian Bank, E-challan number 202406030095641, and a copy of the payment receipt has been submitted."

As per Government Order No. 632, Revenue Department LD5 (1), dated 07.11.2008, permission for advance entry is granted for public lands free from objections. The authority to grant such advance entry, subject to conditions applicable to exempted categories and restrictions, has been delegated to the District Collector.

Accordingly, based on the conditions stipulated in Government Order No. 632, Revenue Department LD5 (1), dated 07.11.2008, preliminary permission is hereby accorded to the Tamil Nadu Generation and Distribution Corporation Limited (TANGEDCO) to establish a new 110/22 KV substation on an extent of 0.75.85 hectares in New Subdivision No. 57/3 of Survey No. 57, Vadapuram Keelpathi Village, Cuddalore Taluk, Cuddalore District, within the total extent of 3.67.00 hectares, subject to the following conditions.

Conditions / Terms:

1. Purpose-specific use: The land must be used only for the purpose for which the prior entry permission has been granted. Any other use is prohibited.
2. Implementation within 3 years: The land must be brought into use within three years. If the land is not utilized within this period and is reclaimed, no compensation will be provided.
3. Compliance with government rules: All government rules and regulations must be followed, and the department concerned (Revenue/Survey) shall have control over all conditions.
4. Payment of additional charges: The concerned department must pay other charges such as stone/lime charges, internal division charges.

- 5) எதிர்காலத்தில் குறிப்பிட்ட புலமோ அல்லது அதன் ஒரு பகுதியோ கேட்புத்துறைக்கு தேவையில்லை என்றால் அதனை அரசு வருவாய்த்துறையிடம் கேட்புத்துறை திரும்ப ஒப்படைக்க வேண்டும்.
- 6) நில உரிமை மாற்றம் செய்து உத்தரவிடும்போது நிர்ணயிக்க வேண்டிய நில மதிப்புத்தொகையின் அடிப்படையில் தற்போது செலுத்தப்பட்டுள்ள தற்காலிக நில மதிப்புத் தொகையைவிட கூடுதலான மதிப்பு நிர்ணயமாகும் நிலையில் வித்தியாசத்தொகையினை உடனடியாக கேட்புத்துறையினர் அரசுக்கு செலுத்த வேண்டும்.

(ஓம்) அ. அருண் தம்பராஜ்,
மாவட்ட ஆட்சித்தலைவர்,
கடலூர்.

12.06.2024

மாவட்ட ஆட்சியருக்காக
24/6

24/6/2024

பெறுநர்
கண்காணிப்பு பொறியாளர்,
தமிழ்நாடு மின்உற்பத்தி மற்றும் பகிர்மான கழகம்,
கேப்பர் மலை, கடலூர்-4.

நகல்:

- 1. வருவாய் கோட்டாட்சியர், கடலூர்.
- 2. வருவாய் வட்டாட்சியர், கடலூர்.

Encl. No: SE/LEDC/cudd/ATE/civil/Sdm/ F. Pudukadai / D No: 106/2
dt. 26.6.2024

Copy Communicated to the Executive Engineer/odm/
Cuddalore, Assistant Executive Engineer/pro/co/cuddalore &
Assistant Executive Engineer/RAPPAP/co/cuddalore, for information
and take necessary action.

To
The Executive Engineer/odm/cuddalore
Assistant Executive Engineer/pro/co/cuddalore
Assistant Executive Engineer/RAPPAP/co/cuddalore.

5.If, in the future, the specified land or any part of it is not required by the Public Works Department, it must be returned to the Government Revenue Department by the Public Works Department.

6. At the time of issuing the order for land transfer, if the determined land valuation amount is higher than the provisional land value currently paid, the difference in value must be immediately paid to the Government by the Public Works Department.

(o.m) A. Arun Thamburaj, District Collector,

Cuddalore-4

On behalf of the District Collector

To,

Supervising Engineer

Tamil Nadu Generation and Distribution Corporation

Caper Hill, Cuddalore-4

Copy to:

1 Revenue Divisional Officer, Cuddalore

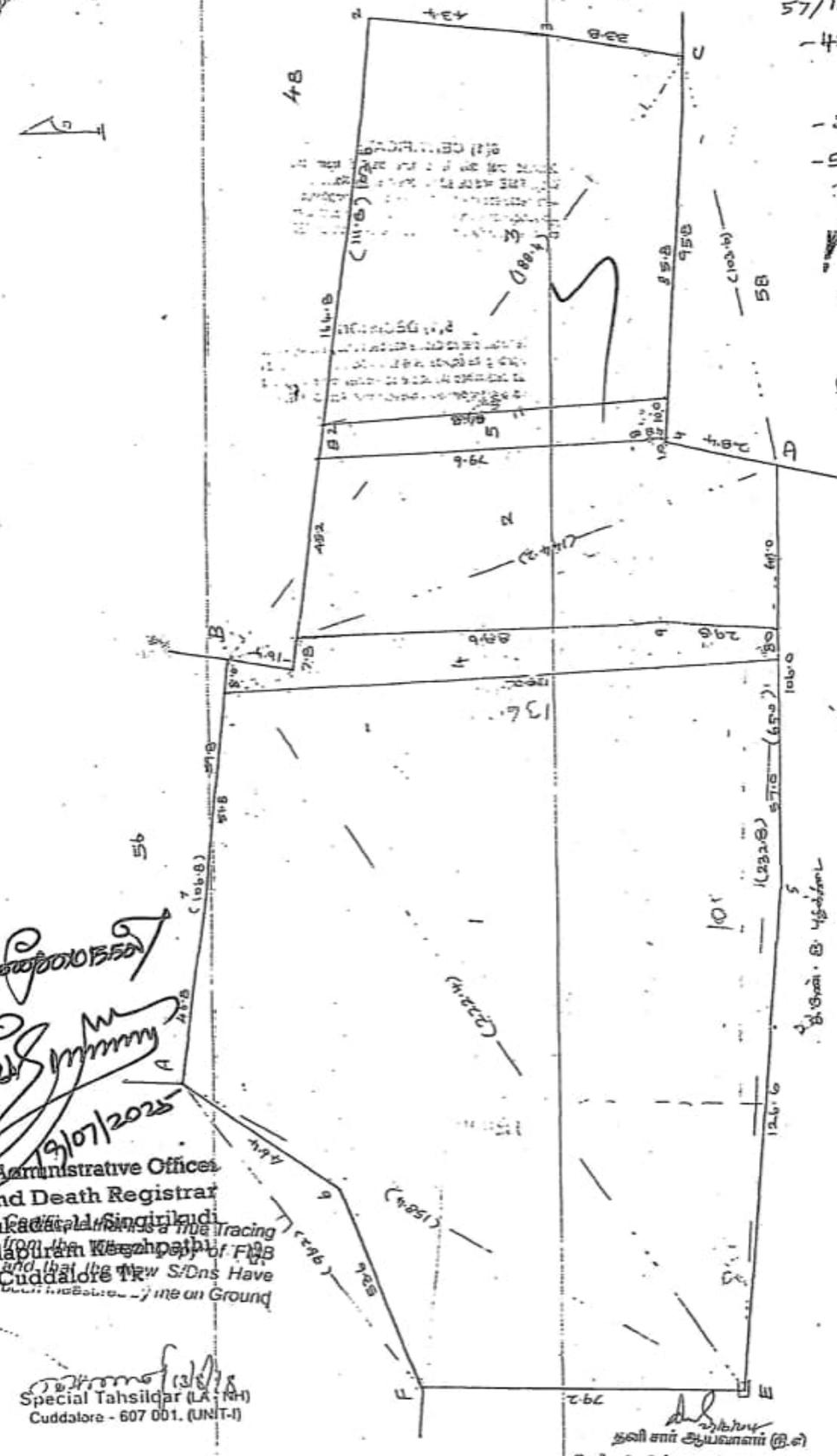
Revenue Taluk Officer

400000 57
 000000 000000
 000000 000000

2	2.1520
57/1	2.1520
-4-	0.1520
	<u>2.3170</u>
-3-	0.7525
-5-	0.10725
	<u>0.8390</u>
	PSE. 2/1
	SCRUTINIZE

Taluk Dy. Inspector of
 Taluk Office, Cudd

Plotting & Area
 Checked
 S.D.



120
 101

Village Administrative Officer
 Birth and Death Registrar
 08-P...
 09-Vadapuram...
 Cuddalore

Special Tahsilqar (LA - NH)
 Cuddalore - 607 001. (UNIT-1)

9	24	B	144.2
		A	28.0
		D	
		B	222.4
A	70	E	151.2
			152.4
		A	88.6
			106.2
7	08	B	57.8
		A	
			96.2
			51.8
		E	
		E	232.8
5	48		106.0
			54.2
		D	
			102.4
			72.2
			128.4
B	30		173.2
2	67		159.0
			7.0

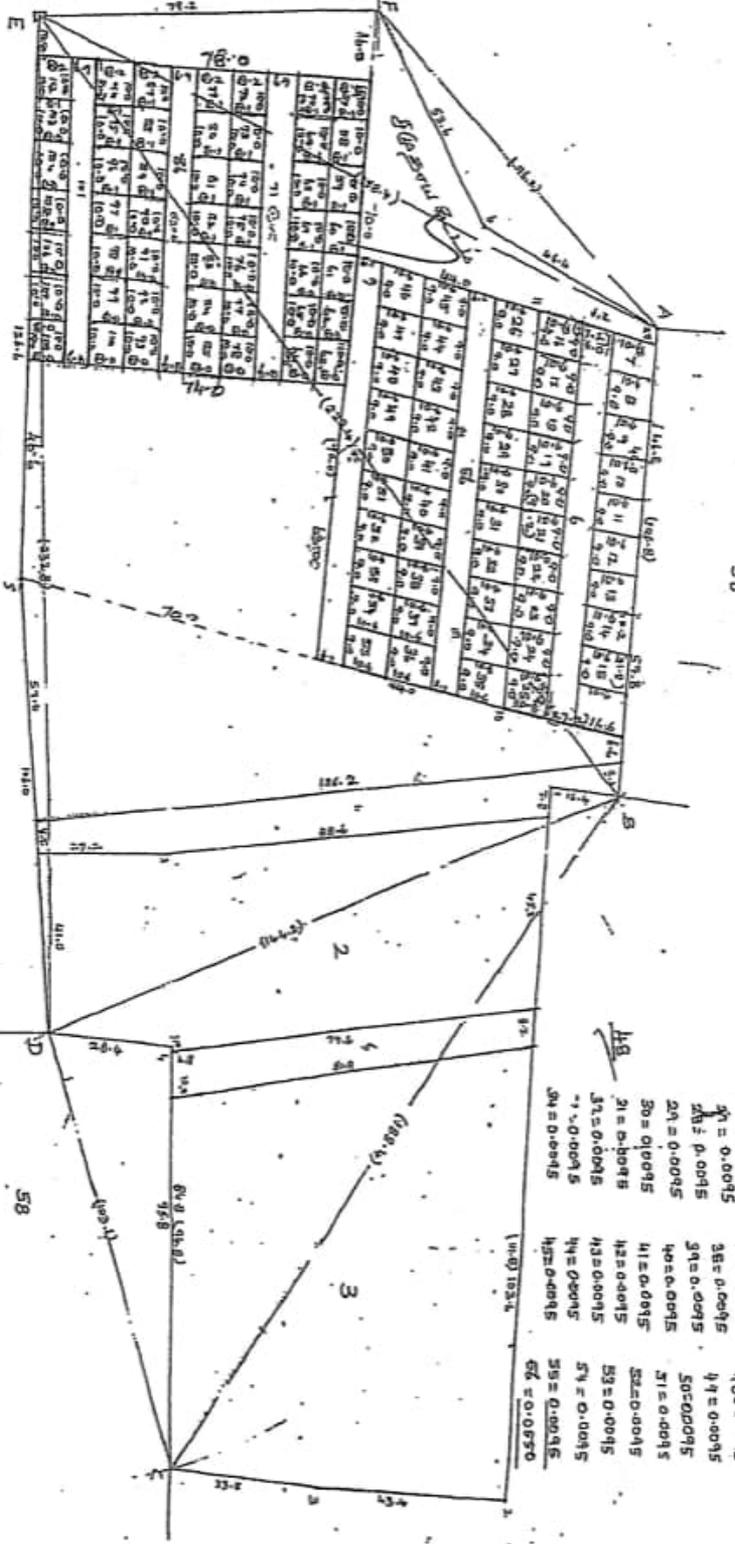
தலைவர் அலுவலகம் (ப.ப)
 சேலம் மாவட்டம் தலைநகர் அலுவலகம்

(4)

2015.1.15
 2015.1.15
 2015.1.15

400 class: 57

2015.1.15
 2015.1.15
 2015.1.15



56

58

Area	Value	Area	Value
2.7181	3570.0095	W. 0.0015	1.51 = 0.00291
2.7186	3650.0095	4.2 = 0.0015	578 = 0.0081
2.6 = 0.0095	3720.0095	4.8 = 0.0015	579 = 0.0081
2.5 = 0.0095	3800.0095	4.9 = 0.0015	60 = 0.0081
2.4 = 0.0095	3880.0095	5.0 = 0.0015	61 = 0.0081
2.3 = 0.0095	3960.0095	5.1 = 0.0015	62 = 0.0081
2.2 = 0.0095	4040.0095	5.2 = 0.0015	63 = 0.0081
2.1 = 0.0095	4120.0095	5.3 = 0.0015	64 = 0.0081
2.0 = 0.0095	4200.0095	5.4 = 0.0015	65 = 0.0081
1.9 = 0.0095	4280.0095	5.5 = 0.0015	66 = 0.0081
1.8 = 0.0095	4360.0095	5.6 = 0.0015	67 = 0.0081
1.7 = 0.0095	4440.0095	5.7 = 0.0015	68 = 0.0081
1.6 = 0.0095	4520.0095	5.8 = 0.0015	69 = 0.0081
1.5 = 0.0095	4600.0095	5.9 = 0.0015	70 = 0.0081
1.4 = 0.0095	4680.0095	6.0 = 0.0015	71 = 0.0081
1.3 = 0.0095	4760.0095	6.1 = 0.0015	72 = 0.0081
1.2 = 0.0095	4840.0095	6.2 = 0.0015	73 = 0.0081
1.1 = 0.0095	4920.0095	6.3 = 0.0015	74 = 0.0081
1.0 = 0.0095	5000.0095	6.4 = 0.0015	75 = 0.0081
0.9 = 0.0095	5080.0095	6.5 = 0.0015	76 = 0.0081
0.8 = 0.0095	5160.0095	6.6 = 0.0015	77 = 0.0081
0.7 = 0.0095	5240.0095	6.7 = 0.0015	78 = 0.0081
0.6 = 0.0095	5320.0095	6.8 = 0.0015	79 = 0.0081
0.5 = 0.0095	5400.0095	6.9 = 0.0015	80 = 0.0081
0.4 = 0.0095	5480.0095	7.0 = 0.0015	81 = 0.0081
0.3 = 0.0095	5560.0095	7.1 = 0.0015	82 = 0.0081
0.2 = 0.0095	5640.0095	7.2 = 0.0015	83 = 0.0081
0.1 = 0.0095	5720.0095	7.3 = 0.0015	84 = 0.0081
0.0 = 0.0095	5800.0095	7.4 = 0.0015	85 = 0.0081
0.0 = 0.0095	5880.0095	7.5 = 0.0015	86 = 0.0081

1) *[Signature]*
 2) *[Signature]*
 3) *[Signature]*
 4) *[Signature]*
 5) *[Signature]*
 6) *[Signature]*
 7) *[Signature]*
 8) *[Signature]*
 9) *[Signature]*
 10) *[Signature]*
 11) *[Signature]*
 12) *[Signature]*
 13) *[Signature]*
 14) *[Signature]*
 15) *[Signature]*
 16) *[Signature]*
 17) *[Signature]*
 18) *[Signature]*
 19) *[Signature]*
 20) *[Signature]*
 21) *[Signature]*
 22) *[Signature]*
 23) *[Signature]*
 24) *[Signature]*
 25) *[Signature]*
 26) *[Signature]*
 27) *[Signature]*
 28) *[Signature]*
 29) *[Signature]*
 30) *[Signature]*
 31) *[Signature]*
 32) *[Signature]*
 33) *[Signature]*
 34) *[Signature]*
 35) *[Signature]*
 36) *[Signature]*
 37) *[Signature]*
 38) *[Signature]*
 39) *[Signature]*
 40) *[Signature]*
 41) *[Signature]*
 42) *[Signature]*
 43) *[Signature]*
 44) *[Signature]*
 45) *[Signature]*
 46) *[Signature]*
 47) *[Signature]*
 48) *[Signature]*
 49) *[Signature]*
 50) *[Signature]*
 51) *[Signature]*
 52) *[Signature]*
 53) *[Signature]*
 54) *[Signature]*
 55) *[Signature]*
 56) *[Signature]*
 57) *[Signature]*
 58) *[Signature]*
 59) *[Signature]*
 60) *[Signature]*
 61) *[Signature]*
 62) *[Signature]*
 63) *[Signature]*
 64) *[Signature]*
 65) *[Signature]*
 66) *[Signature]*
 67) *[Signature]*
 68) *[Signature]*
 69) *[Signature]*
 70) *[Signature]*
 71) *[Signature]*
 72) *[Signature]*
 73) *[Signature]*
 74) *[Signature]*
 75) *[Signature]*
 76) *[Signature]*
 77) *[Signature]*
 78) *[Signature]*
 79) *[Signature]*
 80) *[Signature]*
 81) *[Signature]*
 82) *[Signature]*
 83) *[Signature]*
 84) *[Signature]*
 85) *[Signature]*
 86) *[Signature]*
 87) *[Signature]*
 88) *[Signature]*
 89) *[Signature]*
 90) *[Signature]*
 91) *[Signature]*
 92) *[Signature]*
 93) *[Signature]*
 94) *[Signature]*
 95) *[Signature]*
 96) *[Signature]*
 97) *[Signature]*
 98) *[Signature]*
 99) *[Signature]*
 100) *[Signature]*

Village Registrar's Office
 Birth and Death Registrar
 09-Vadappuram Keethipathi
 Cuddalore Tk.

2015.1.15
 2015.1.15
 2015.1.15



சென்னை

வினா எண் 231
 வினாக்கள்
 வினா எண் 231
 வினாக்கள்

வினா எண் 231
 வினாக்கள்
 வினாக்கள்

vii. ஒரு பணம் ஸ்தலம் உட்பட 7 பங்களிப்பு அமைதி, 11 பங்களிப்பு 15 ஆண்டுகள் ஆகும். முன்பு பணம், 10 பங்களிப்பு ஆகும். இவை அனைத்து பங்களிப்புகளும் முடியும். எனவே பணம் வழங்குவதில் அனைத்து பங்களிப்புகளும் அமைதி அளிப்பதில் உறுதியாகும். மேலும் 20 ஆண்டுகள் முன்பு வழங்கியிருந்த பணம், ஆண்டுகள் ஆகும். எனவே, பணம் வழங்குவதில் அனைத்து பங்களிப்புகளும் அமைதி அளிப்பதில் உறுதியாகும்.

viii. பணம் வழங்குவதில் முன்பு வழங்கியிருந்த பணம், ஆண்டுகள் ஆகும். எனவே, பணம் வழங்குவதில் அனைத்து பங்களிப்புகளும் அமைதி அளிப்பதில் உறுதியாகும்.

5. மேலாட்சி பணம் வழங்குவதில் முன்பு வழங்கியிருந்த பணம், ஆண்டுகள் ஆகும். எனவே, பணம் வழங்குவதில் அனைத்து பங்களிப்புகளும் அமைதி அளிப்பதில் உறுதியாகும்.

1. மேலாட்சி பணம் வழங்குவதில் முன்பு வழங்கியிருந்த பணம், ஆண்டுகள் ஆகும்.

வ.எண்	பெயர்	புறமிருக்கிற பணம்
1	மேலாட்சி பணம்	புறமிருக்கிற பணம்
2	மேலாட்சி பணம்	புறமிருக்கிற பணம்
3	மேலாட்சி பணம்	புறமிருக்கிற பணம்
4	மேலாட்சி பணம்	புறமிருக்கிற பணம்
5	மேலாட்சி பணம்	புறமிருக்கிற பணம்
6	மேலாட்சி பணம்	புறமிருக்கிற பணம்

2. மேலாட்சி பணம் வழங்குவதில் முன்பு வழங்கியிருந்த பணம், ஆண்டுகள் ஆகும்.

வ.எண்	பெயர்	புறமிருக்கிற பணம்
1	மேலாட்சி பணம்	புறமிருக்கிற பணம்
2	மேலாட்சி பணம்	புறமிருக்கிற பணம்
3	மேலாட்சி பணம்	புறமிருக்கிற பணம்
4	மேலாட்சி பணம்	புறமிருக்கிற பணம்

மேலாட்சி பணம் வழங்குவதில் முன்பு வழங்கியிருந்த பணம், ஆண்டுகள் ஆகும். எனவே, பணம் வழங்குவதில் அனைத்து பங்களிப்புகளும் அமைதி அளிப்பதில் உறுதியாகும்.

வினா எண் 231

வினாக்கள்

வினாக்கள்

வினாக்கள்

வினாக்கள்

வினாக்கள்

Summary:

In order to prevent the felling of Tamil Nadu's state tree, the Palm tree, notification is issued regarding the agricultural welfare and financial status reports. District/Divisional-level monitoring committees are to be constituted under the leadership of the District Collector to promote the growth of Palm trees. Guidelines are also provided on obtaining proper permission in unavoidable circumstances where Palm trees need to be cut.

Agriculture – Farmer Welfare Department (தேநா.க 1(2))

G.O. No.: 238

Date: 12/09/2025

Thiruvallur Year: 2056

Visuvvasu Year:

Aavani thingal 27th Day

References:

1. The Honorable Minister of Agriculture and Farmer Welfare's Agricultural Financial Status Report Announcements, 2021–2022.
2. G.O. No. 232, Agriculture and Farmer Welfare Department (To.K1(2)), dated 07/12/2021.
3. Letter from the Director of Horticulture and Plantation Crops Department, No. Ma.Di 1/2341/2022, dated 22/07/2025.

Orders:

vii) A palm tree generally takes 10 to 15 years to reach a height of 15 meters. Only after the tree becomes fully mature can it be identified as male or female. Therefore, it takes at least 15 to 20 years to achieve a noticeable increase in the palm tree population. Palm trees, which have a lifespan of about 150 years, are being cut down for use in brick kilns and industrial purposes, resulting in a steady decline in their numbers.

viii) Considering the importance of the palm tree and the fact that all its parts are useful—making it a “karpagavirutcham” (a wish-fulfilling tree)—a district-level and taluk-level monitoring committee should be formed under the leadership of the District Collector to prevent the cutting of palm trees.

4. After carefully considering and accepting the remarks of the Director of the Horticulture and Hill Crops Department, and in view of the importance of the palm tree—every part of which is useful and revered as a “KarpakaVirutcham”—the Government hereby orders the establishment of a District-level Monitoring Committee under the Chairmanship of the District Collector and Taluk-level Monitoring Committees, as detailed below, to prevent the cutting of palm trees. Necessary approval is hereby granted for constituting these committees at the respective levels.

1. District Level Committee

S.No	Officers Details	Designation
1.	District Collector	Head of the Department
2.	Revenue Divisional Officer, Sub-District Collector	Head of monitoring
3.	District Collector Interview Assistant Assistant Agriculture	Coordination Officer
4.	Associate Director of Horticulture (Neelagiri and Kirishnagiri) Deputy Joint Director of Horticulture (Other districts)	Executive Member
5.	Joint Director of Agriculture	Member
6.	District Level Officer of Qatar and Village Industries Board	Member

2. Taluk-level Committee

S.No	Officers Details	Designation
1	Assistant Director of Horticulture	Head of monitoring
2.	Assistant Director of Agriculture	Member
3.	Horticulture Officer	Executive Member
4.	Tahsildar	Member

- i. The Taluk-level Committee shall conduct field inspections and assess the number of palm trees. The Village Administrative Officer and the Horticulture Assistant Officer shall jointly maintain a village-wise inventory register. The Taluk-level Committee shall ensure that the counted number of palm trees is duly entered in the Crop Cultivation Register.

Grama Sabha Meeting Register

Meeting No:4

Date :11.10.2025

The Grama Sabha meeting of KilinjiKuppam Panchayat was held on Saturday, 11 October 2025, at 11.00 a.m. / p.m. in the Panchayat Office building. The meeting was convened under the Chairmanship of the Panchayat President Thiru / Thirumathi Special Officer/Revenue Officer and was attended by the President and _____ members.

Subject

Resolution

Subject 1: Obtaining Grama Sabha approval by 3 essential needs of the village people.

In all village panchayats across the districts, the needs of the local people shall be identified. Out of these, at least seven types of works must be selected, and immediately after the conclusion of the Grama Sabha meeting, the details shall be registered on the website www.tnrd.tn.gov.in for necessary action.

1. The work of installing street lights has been carried out.

Item 2: Discussion regarding the change of names of hamlets, roads, and streets that currently bear caste-based names.

In accordance with Tamil Nadu's commitment to social justice, the Government of Tamil Nadu has been taking strong measures to build a society based on equality, social justice, and self-respect. Contrary to the government's efforts, some residential areas, roads, and streets still carry caste-based names. To uphold social justice and equality across the state, the government has decided to remove derogatory caste names from village panchayats, residential areas, roads, and streets. Caste-based names in hamlets, roads, and streets must be eliminated. Furthermore, after receiving proper suggestions and representations from the public, discussing and reviewing the requests, the District Collector must rename the residential areas, roads, and streets and publish the updated names in the Government Gazette.

Item 3: Discussion regarding Village Panchayat administration and the expenditure of public funds.

During the period from 01.04.2025 to 30.09.2025, the expenditure incurred from the Village Panchayat General Fund must be presented in the Village Assembly by reading out Report Form 30 and other related details, and approval must be obtained.

Details of works undertaken during the year 2025-26

Sl. No.	Name of the Scheme	Name of the Beneficiary	Estimate	Current status
	Subject		Resolution	

- Social Development Scheme (SDR) and
- Livelihood Development Plan (LH Plan) must be prepared and approved.

The list of selected persons for the above schemes must be placed before the Village Assembly for approval, and beneficiaries must be chosen accordingly.

Item 14: Tamil Nadu Corporation for Women's Development – DeenDayal Upadhyaya Gramapuradevelopment scheme

Information must be provided regarding the skill development training with employment opportunities offered to eligible youth (aged 18 to 35) under the DeenDayal Upadhyaya Skill Development Scheme through the Tamil Nadu State Rural Livelihood Mission, and applications must be collected from eligible candidates.

It must also be explained that under the Deen Dayal Upadhyaya Grameen Kaushalya Yojana, 100 Youth Skill Festivals and Employment Camps are planned to be conducted across the state.

Those who wish to undergo skill training and the youth who want to obtain direct employment must be informed to participate in these camps and make use of the opportunities available.

Explanation No.15

A resolution was passed by the Cuddalore Panchayat Union, Puthukadai Panchayat, on 14.11.2018 and 22.06.2020 to establish a sub-station on Survey No. 57/3, measuring 0.76.0 acres, in Vadapuram Keelpathi. However, the sub-station has not been established till date. At present, this village receives electricity from the Nallithur Sub-Station, resulting in frequent power interruptions and low voltage. Due to this, the general public and students are severely affected. To resolve this issue, it is decided to pass a resolution urging the Tamil Nadu Electricity Distribution Corporation and the Hon'ble District Collector to take immediate steps to establish the sub-station at Survey No. 57/3, Keelpathi without further delay.

திராவிட சமூக கூட்டம் பதிவேடு

கூட்ட எண்

தேதி

..... ஊராட்சி மன்றம் கூட்டம் வருடம்

மாதம் ந் தேதி அடிமை காலை / மாலை மணிக்கு ஊராட்சி

அலுவலகக் கூட்டத்தில், ஊராட்சி மன்றத் தலைவர் திரு / திருமதி

தலைமையில் நடைபெற்ற கூட்டத்திற்கு தலைவர் மற்றும் உறுப்பினர்கள் கலந்து கொ

பொதுள்	தீர்மானம்
N-12-2010	
 (.....)	
S. Sumanth	
.....	
V. சபாநாயகர்	
V. சபாநாயகர்	
.....	
.....	
R. சபாநாயகர்	
	
R. சபாநாயகர்	
.....	
.....	
	
.....	
N-12-2010	

Village Assembly Meeting Register

Meeting No.: _____ Date: _____

Panchayat: _____ Meeting: _____ Year: _____ Month: _____
_____ Day _____/evening/morning _____ time The meeting

was held at the Panchayat Office building under the chairmanship of the Panchayat President Thiru / Tmt. _____. The Chairman and the following members were present

Subject

Resolution

Selvam

Manikandan

S. Sumathi

V. Gandhi

V. Ponnammal

Sukuni

R. Jayalakshmi

R. Jayarani

Boomari

N. Ayyammal

Subject

Resolution

Headmaster

Government Adi Dravidar Welfare Primary School

Kilinchikkuppam-605 010

Panchayat Secretary

Kilinchikkuppam Panchayat

Cuddalore Union

Village Administrative Officer

10, Kilinchikkuppam, Rettichavadi

Kuruvattam, Cuddalore

Taluk ,District

A.SaraswathiSenthil Usha,

Mangalakshmi,

Udhaya,

Kalpana,

Vijayasan,

Uma Maheswari,

Padma,

Janaki

- 1. ...
- 2. ...
- 3. ...
- 4. ...
- 5. ...
- 6. ...
- 7. ...
- 8. ...
- 9. P. ...
- 10. ...
- 11. ...
- 12. ...
- 13. ...
- 14. ...
- 15. ...
- 16. ...
- 17. ...
- 18. ...
- 19. ...
- 20. G. ...
- 21. ...
- 22. ...
- 23. ...
- 24. ...
- 25. ...
- 26. ...
- 27. A. ...
- 28. P. ...
- 29. ...
- 30. ...
- 31. ...
- 32. ...
- 33. ...
- 34. ...
- 35. ...
- 36. ...
- 37. ...
- 38. ...

Page 47 A TRANSLATION OF PAGE NO: 47

Pugazh, Rohini, Ranjitham, Visalatchi, Kaluvammal, Panchali, Mannathan, Sandhi, Thanikasalam, Kalimoorathi, Mariammal, Mallika, Chinnaiyan, Manjula, Panchavarnam, Saroja, Muthalammal, Kannan, Poopaka, Chinnammal, Kanagalakshmi, Muthulakshmi, Indira, Divya, Sumathi, Picchaiammal, Malaiaammal, Rani, Chinnammal, Muniyammal, Mayakkanan, Renuka

சென்னை

53. சிவசுந்தரி

சென்னை

54. பிள்ளையார்

55. R. Radha

சென்னை

56. சிவசுந்தரி

சென்னை

57. G. Man

சென்னை

58. பிள்ளையார்

M. சுவாமி

59. சிவசுந்தரி

சென்னை

60. சென்னை

V. சுவாமி

61. J. சுவாமி

சென்னை

62. சிவசுந்தரி

A. பதி

63. R. பதி

சென்னை

64. சுவாமி

சென்னை

65. சென்னை

52

சென்னை

66. சென்னை

சென்னை

67. சென்னை

சென்னை

சென்னை

Dhanusu, Jaya, Santha, Radha,Rani, Devaki, Rakkammal, Thamizharasi, Kalaichelvi, Revathi, Vijayalakshmi, Kanakalakshmi,Kamatchi, Govindammal, Ilaiyavani, Panchavarnam, Radha, Thamaraiselvi, Mani, Meenakshi,Sangeetha, Latha, Vennila, Angalammal, Jyothi, Poorani, Lakshmi,Mallika, Chinnapponnu.

1. 2025 நாள் நடைபெறவுள்ள கிராம சபை கூட்டத்தில் விவாதிக்க வேண்டிய கூட்டப் பிரச்சினை

பொருள்கள் விவரம்

பொருள் 1 : கிராம மக்களின் 3 அத்தியாவசியமான தேவைகளை தேர்வு செய்து கிராம சபை

புத்தல் பெறுதல்

அண்மையில் மாவட்டங்களிலும் உள்ள கிராம ஊராட்சிகளில் உள்ள மக்களின் தேவைகளை கேட்டறிந்து அதில் குறைந்தது 7 விதமான பணிகளை தேர்வு செய்து அதில் முதன்மைப்பாக கருதும் மூன்று பணிகளை தேர்வு செய்து கிராம சபை நினைவுநிறுவனம் www.niruvam.org என்ற இணையதளத்தில் பதிவு செய்து நடவடிக்கை எடுக்க வேண்டும்

பொருள் 2 : சாதிப் பொருள்கள் கொண்டு, குடிகொண்டவர்கள் சாலைகள் மற்றும் தெருக்களில் பொதுமக்கள் மறிந்து விவாதிக்கத்

தமிழகத்தின் சமூக நீதிக்கான உறுதியளிக்கும் அரும சமத்துவம் சமூக நீதி மற்றும் சமநிலையை அடைய உரிமை ஒரு சமூகத்தை உருவாக்க தமிழ்நாடு அரசு நீதி முயற்சிகளை எடுத்து வருகிறது அரசாங்கத்தின் முயற்சிகளுக்கு மாற்றாக சில குடியிருப்புகள் சாலைகள் மற்றும் தெருக்களில் பொருள்கள் கொண்டு சாதிப் பொருள்களை கொண்டுள்ளன மாற்றம் முயற்சியும் சமூக நீதி மற்றும் சமநிலையை உறுதிப்படுத்த கிராம ஊராட்சிகள் குடியிருப்புகள் சாலைகள் மற்றும் தெருக்களில் உள்ள சாதிப்பெயர்களை நீக்க (Derogative Caste Names) அரசு முயற்சி செய்துள்ளது. குடிகொண்டவர்கள் சாலைகள் மற்றும் தெருக்களில் சாதிப் பொருள்களை குறிக்க வேண்டும். மேலும் பொதுமக்களால் உரிய அலுவலகங்கள் மற்றும் புகார்கள் பெற்று சீரமைக்க வேண்டிய பொருள் கொண்டுள்ள மாவட்ட அரசு சிந்தனையற்ற குடியிருப்புகள் சாலைகள் மற்றும் தெருக்களில் பொருள் கொண்டு வருவதற்கு வேண்டிய நடவடிக்கை எடுக்க வேண்டும்.

பொருள் 3 : கிராம சபை நினைவுநிறுவனம் தொடர்பான விவாதிக்க வேண்டிய கூட்டப் பிரச்சினை

கிராம சபை நினைவுநிறுவனம் 2005-2006 முதல் 2009-2010 முதல்முதலில் சமூக நீதி கிராம சபை நினைவுநிறுவனம் தொடர்பான விவாதிக்க வேண்டிய கூட்டப் பிரச்சினை. கிராம சபை நினைவுநிறுவனம் 2005-2006 முதல் 2009-2010 முதல்முதலில் சமூக நீதி கிராம சபை நினைவுநிறுவனம் தொடர்பான விவாதிக்க வேண்டிய கூட்டப் பிரச்சினை.

2025-2026 ஆம் ஆண்டில் சமூக நீதி கிராம சபை நினைவுநிறுவனம் தொடர்பான விவாதிக்க வேண்டிய கூட்டப் பிரச்சினை

பொருள்	விவரம்	மதிப்பீடு	மேலதர அலுவலர்	நினைவுநிறுவனம்

At the Grama Sabha meeting to be held on 11.10.2025, the following items are to be discussed:

Item 1: Selecting the three most essential needs of the villagers and obtaining the approval of the Grama Sabha.

In all village panchayats across the districts, the needs of the villagers should be surveyed. From these, at least seven types of works should be identified, and from them, the three most important works should be selected. After the Grama Sabha approves them, they should be registered on the website www.tnrd.tn.gov.in and necessary actions should be taken.

Item 2: Discussion on changing street and road names in villages that contain caste names.

In accordance with Tamil Nadu's commitment to social justice, the government is taking active measures to build a society based on equality, social justice, and self-respect. Despite the government's efforts, some habitations, streets, and roads still retain caste-based names. To establish social justice and equality across the state, the government has decided to remove caste-based names (Derogative Caste Names) from villages, streets, and roads. In the villages, streets, and roads of the concerned habitations, caste-based names must be removed. Further, after conducting proper consultations and recording the opinions of the public, reviewing the requests, the District Collector should approve the new names for habitations, streets, and roads and publish them in the official government gazette.

Item 3: Discussion on Grama Panchayat administration and public fund expenditure.

In the Grama Panchayats, for the period from 01.04.2025 to 30.09.2025, the expenditures made from the Gram Panchayat's public fund should be presented in the report form (Form 30) and other relevant details at the Gram Sabha. Approval of these expenditures must be obtained from the Gram Sabha after reading and explaining the report.

Details of works undertaken during the 2025-2026 year

Sl. No.	Name of the Scheme	Name of the work	Estimate
---------	--------------------	------------------	----------

Item 19:

The Pudukkandai Panchayat of the Cuddalore Union resolved on 14/11/2018 and 22/06/2020 to establish a substation at Survey No. 57/3 (0.76.0 acres) in VadapuramKeelpathi. Since then, electricity has been supplied from the existing substation. However, frequent power outages occur, and voltage levels are low, which significantly affects the public and students. To resolve this issue, it has been decided to urgently take action to set up a new electrical substation at Survey No. 57/3, Vadapuram Keelpathi, and to submit a formal request to the Tamil Nadu Electricity Distribution Corporation and the Honorable District Collector for necessary action.

Resolution No.:

Date:

Discussed and resolution implemented

Panchayat Secretary

WAO Singirikudi, Cuddalore Division

Manikandan – Union Engineer,
Cuddalore

Thirukangadhar	–	Worksite Officer
Gunasekaran	–	OHT Operator
Sushila	–	Chairperson
Meenal	–	Officer-in-Charge
Kugan	–	Assistant Facilitator
Kamatchi	–	Sanitation Inspector
Kumudavalli	–	Sanitation Inspector
Jeyachithra	–	Sanitation Inspector
Geetha	–	Sanitation Worker

Pudukkadai Panchayat

Date: 11.10.2025

Grama Sabha Meeting

The Gandhi Jayanti Gram Sabha meeting of the Pudukkadai Panchayat, Cuddalore Union, was held on Saturday, 11.10.2025, at 10:00 AM at the Panchayat Village Service Center building premises, under the chairmanship of the designated officer. The following resolution was implemented:

Item 1:

Resolution: To select the three most essential services required by the villagers and obtain the approval of the Gram Sabha.

The needs of villagers in all village panchayats across the districts should be surveyed. From these, at least seven types of works should be identified, and the three most important works should be selected. After approval by the Gram Sabha, the details should be registered on the website www.tnrd.tn.gov.in and necessary actions should be taken.

Item 2:

Discussion on changing street and road names in villages that carry caste-based names.

In accordance with Tamil Nadu's commitment to social justice, the government is taking active measures to build a society based on equality, social justice, and self-respect. Despite the government's efforts, some habitations, streets, and roads still retain caste-based names. To establish social justice and equality throughout the state, the government has decided to remove caste-based names from villages, streets, and roads.

കുറുപ്പ് പരിഷ്കരണത്തിന് തയ്യാറെടുപ്പ് ചെയ്തു
 ഭരണസമിതിയുടെ മേൽ നിയോഗിച്ച അന്വേഷണ സമിതി
 ഭരണസമിതി പരിഷ്കരണ പദ്ധതിയുടെ വിശദീകരണം
 നടത്തിയതിനെക്കുറിച്ച് അറിയിപ്പ്.

മുദ്രണം : 15

മുദ്രണ സമിതി:

മുദ്രണ സമിതിയിലെ അംഗങ്ങളുടെ തിരഞ്ഞെടുപ്പിനെ
 പറ്റി സമിതിയുടെ ഔദ്യോഗിക വെബ്സൈറ്റ് മുദ്രണ സമിതിയുടെ
 വെബ്സൈറ്റ് വഴി അറിയിക്കുന്നു:

മുദ്രണം : 15

മുദ്രണം : 15

കുറുപ്പ് പരിഷ്കരണ സമിതിയുടെ ഘടന

മുദ്രണ സമിതിയുടെ അംഗങ്ങളുടെ പട്ടിക താഴെ പറയുന്നപോലെയാണ്.

Information should be provided regarding youth who wish to undergo skill training and seek direct employment, so that they can participate in these camps and benefit from them.

Item 15:

Other Matters If there are any other matters to be discussed in the Grama Sabha meeting, they may be brought for approval of the Grama Sabha.

Item 15

Resolution

In the Cuddalore Union, Pudukkadai Panchayat, it was resolved by the Pudukkadai Panchayat on 17.11.2018 and 22.06.2020 to establish a substation at Survey No. 57/3, 0.76.0 acres, Vadapuram Keelpathi. As of today, the substation has not been established. Currently, electricity is being supplied to this village from the Nalliththur Substation, which results in frequent power outages and low voltage. This severely affects the public and students. To address this issue, it has been decided to urgently take action to set up a new substation at Survey No. [undefined], Keelpathi, and to submit a formal request to the Tamil Nadu Electricity Distribution Corporation and the Honorable District Collector for necessary action.

The Resolution described was Passed.

செல்வா

செல்வா
செல்வா

செல்வா

V. Ganga (யா)

செல்வா

செல்வா

V. சிவசுந்தரி

செல்வா

R. செல்வசுந்தரி

செல்வா

செல்வா

செல்வா

R. Rajeswar

P. Pragna

P. சிவா

செல்வா

Village Public Signatures:

Selvi, Sengeni, Jayammal, Kasturi, Gaja Gauri, Rajavalli, Neela, Chandran, Umapathi, Kumari, Ilaiyarasi, Manjula, Ram, Radha, Lalitha, Pushpa, Anjaladevi, Sulochana, Lakshmi, Chandra, Rajeswari, Priya, Sudha, Janaka, Radha, Kuppu, Pommaiyammal, Nirmala, Sathya, Sakuntala, Santha, Mallika, Vasanta, Kuppu, Sellammal, Senthamarai, Amudha, Deivaanai, Sundari, Rani

Cuddalore Union, Melamminchipattu Panchayat On 11.10.2025 at 11:00 AM, the Grama Sabha meeting was held at the Village Service Center building under the chairmanship of the Designated Officer, District Development Officer. The following matters were discussed:

Item 1:

Selection of three essential services for the village and obtaining Grama Sabha approval .The needs of villagers in all village panchayats across the districts should be surveyed. From these, at least 7 types of works should be identified. From these, the three most important works should be selected. After approval by the Grama Sabha, the details should be recorded on the website www.tnrd.tn.gov.in and necessary actions should be taken.

Item 2:

Discussion on changing street and road names in villages with caste-based names.

In accordance with Tamil Nadu's commitment to social justice, the government is taking active measures to build a society based on equality, social justice, and self-respect. Despite the government's efforts, some habitations, streets, and roads still retain caste-based names. To establish social justice and equality throughout the state, the government has decided to remove caste-based names from villages, streets, and roads.

பெயர்கள்	தீர்மானம்
பி.சுந்தரா	

Page 55 A

TRANSLATION OF PAGE NO: 55

Indra,

rani,

Sumathi ,

sivaranjanam,

selvi

Meeting No. _____

Village Panchayat _____ Meeting _____ Year _____ Month _____ Date _____ Day _____ Morning/Evening _____ Time The meeting was held at the Village Panchayat Office building under the leadership of the Village Panchayat President Thiru / Tmt. _____. The President and _____ members attended the meeting.

Subject

Resolution

Vellaikannu, Vasanta, Shanthi, Dhanalakshmi, Annaipoorani, Krishnakumari, Meenakshi, Santha, Sarala, Aravalli, Maria, Chitra, Revathi, Kasiyammal, Valarmathi, Rathna, Thangaponnu, Rathna, Bhuvaneshwari, Mangai, Dhanalakshmi, Pushpa, Valli, Rasavalli, Mohan, Muthuvalli, Dhanalakshmi.

Keelakumaramangalam Panchayat
Village Sabha Meeting Register

Meeting No. _____

Date: _____

The Village Sabha meeting of Keelakumaramangalam Panchayat was held on 11.10.2025 (Saturday) at 10.00 AM/PM in the Panchayat Office building, under the leadership of the Village Panchayat President Thiru/Tmt. Special Officer and the Special Officer. The President and the members attended the meeting.

Subject

Resolution

Subject 1

Selecting 3 essential services required for the village and obtaining approval from the Village Sabha.**

The needs of the people in all habitations should be assessed, and from the identified needs, a minimum of seven works must be selected. Out of these, the three most important works should be chosen and approved by the Village Sabha. After approval, these works must be registered on the website www.tnrd.tn.gov.in and action should be taken accordingly.

List of Works Identified:

1. Installation of streetlights on the main road
2. Repair of meter switch board
3. Repair of OHT (Overhead Tank) gate valve
4. Improvement of Panchayat Manmedu (sand mound / raised ground)
5. OHT COLSKAR fixing pipe
6. Repair of pipeline leakage
7. Change of OHT service person

Three Selected Priority Works:

1. Installation of streetlights on the main road
2. Replacement of OHT gate valve and repair of motor
3. Filling soil and leveling the pit area opposite the Panchayat office

Subject:16

Repair of the 500 meter installed near the compound wall of Keelakumaramangalam Primary School.

Subject:17

Construction of a canteen (food hall) for the Community Welfare Building located in Keelakumaramangalam Colony.

Subject:18

Construction of a canteen (food hall) for the Govt School Student.

A resolution was passed on undefined dates in Cuddalore Panchayat Union, Pudukadai Panchayat, Vadapuram Keelpathi Survey No. 57/3 0.76.0 ares Until now, electricity is being supplied from the sub-station, which results in frequent power cuts. Also, the voltage supply is very low. Because of this, the general public and the students are greatly affected. To resolve this issue, a resolution was discussed and passed to immediately take necessary steps to establish a new electricity sub-station at Vadapuram Keelpathi, Survey No. 57/3, by submitting a formal petition to the Tamil Nadu Electricity Distribution Corporation (TANGEDCO) and the Hon'ble District Collector.

Karunanidhi

Seethalakshmi

Sukuna

Nithya

Amudha

Jeyaraj

Suganthi

Savithri

Jaya

Abinaya

Deepa

Rajeswari

Umamaheswari

Aandal

Manjula

Govindammal

Kasthuri

Selavu

Mallika

26 R. H. H. S.

27 J. S. Smith

28. [unclear]

29. [unclear]

30 [unclear]

31 M. G. G. G.

32 P. S. S. S.

33 [blacked out]

34 [blacked out]

35 [blacked out]

36 [blacked out]

37 [blacked out]

38 [unclear]

39 [blacked out]

40 [blacked out]

41 [unclear]

42 [unclear]

43 [unclear]

44 [unclear]

45 [unclear]

Shanthi

Swetha

Radha

Alamelu

Gowri

Vijayalakshmi

Neela

Kanagapuram

Anjali

Ratthinammaal

Ammaponnu

Muniyammal

Veeramani

Manjula

46. [blacked out] [blacked out]

47. [blacked out] [blacked out]

48. [blacked out] [blacked out]

49. T. 11 11 11

50. P. 11 11 11

51. [blacked out] [blacked out]

52. [blacked out] [blacked out]

53. SP 11 11

54. [blacked out]

55. R. chitra

56. [blacked out]

57. K. 11 11 11

58. [blacked out]

59. [blacked out]

60. S. 11 11 11

61. [blacked out]

62. A. 11 11 11

63. [blacked out]

64. [blacked out]

65. P. 11 11 11

66. [blacked out] [blacked out]

67. [blacked out]

68. [blacked out]

69. [blacked out]

70. [blacked out]

Manju

Anjalai

Valli

Valli

Jyothi

Meenakshi

Chithra

Kalai

Tamizhselvi

Eswar

Ranganayagi

Radha

Divya

Rani

Ratthinammal

Lakshmi

Aathilakshmi

Jothimani

Shanthi

71 IT II 1311

72. *S. ...* 90.

73. *O. ...* 91.

74. *S. ...* 92.

75. *R. ...* 93.

76. *P. ...* 94.

77. *C. ...* 95.

78. *V. ...* 96.

79. *S. ...* 97.

80. *S. ...* 98.

81. *S. ...* 99.

82. *S. ...* 100.

83. *C. ...* 101.

84. *R. ...* 102.

85. *R. ...* 103.

86. *R. ...* 104.

87. *R. ...* 105.

88. *R. ...* 106.

89. *R. ...* 107.

90. *R. ...* 108.

91. *R. ...* 109.

92. *R. ...* 110.

93. *R. ...* 111.

94. *R. ...* 112.

95. *R. ...* 113.

96. *R. ...* 114.

97. *R. ...* 115.

98. *R. ...* 116.

99. *R. ...* 117.

100. *R. ...* 118.

101. *R. ...* 119.

102. *R. ...* 120.

103. *R. ...* 121.

104. *R. ...* 122.

105. *R. ...* 123.

106. *R. ...* 124.

107. *R. ...* 125.

108. *R. ...* 126.

109. *R. ...* 127.

110. *R. ...* 128.

Radha

Sandhiya

Kalaiyarasi

Sneha

Soundarya

Jyothi

Sakthivel

Dakshinamaa

Chidambaram

Parvathi

Anjali

Devi

Selvi

Valliyammal

Pachayammal

90. K. Singh

91. K. Srinani

92. D. Sivak

93. S. Srinani

94. V. Srinani

95.

96. [Redacted] S. Srinani

97. P. Srinani

98. M. Srinani

99. S. Srinani

100. S. Srinani

101. S. Srinani

102. [Redacted] S. Srinani

103. P. Srinani

104. S. Srinani

105. B. Srinani

106. S. Srinani

107. S. Srinani

108. S. Srinani

109. S. Srinani

110.

111. [Redacted] S. Srinani

112.

113. [Redacted] S. Srinani

114. S. Srinani

115. S. Srinani

Kannagi

Soumi

Nivedha

Agavalli

Poorani

Pachayammal

Vikram

Raja

Jothi

Gowri

Apoorvam

Veenmathi

Idhayaveni

Avakkani

Kanimozhi

Kamala

Jamuna

Malaiyammal

Malliga

Santhanam

Elumuthu